

Dak Register For Month Starting on 01/05/2023

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
2097/2023	01/05/2023	NIL DATED 28/04/2023	MOHIT YADAV, UDC, CESTAT, NEW DELHI	C.L. 27/04/2023	Administration Section			
2098/2023	01/05/2023	NIL DATED 28/04/2023	MANOJ KUMAR, MTS	Medical Reimbursement Claim Form	Administration Section			
2099/2023	01/05/2023	NIL DATED 28/04/2023	JASBIR SINGH, COURT MASTER, CESTAT	Application for E.L. or Extension of EL	Administration Section			
2100/2023	01/05/2023	F.NO.PF/NK/CESTAT/MUM/2020/206 DATED 25/04/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Transfer from CESTAT, Mumbai to CESTAT, New Delhi	Administration Section			
2101/2023	01/05/2023	NIL DATED 24/04/2023	ASSISTANT REGISTRAR / (DDO), CESTAT, MUMBAI	Last Pay Certificate	Account Section	Administration section		
2102/2023	01/05/2023	CESTAT/AHD/ADMN/14/2012/165 DATED 26/04/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwarding of APAR for the year 2022 in r/o CESTAT, Ahmedabad - reg.	Administration Section			

2103 /202 3	01/05 /2023	NIL DATED 28/04/2023	JAGDISH CHAND, M.T.S, CESTAT	C.L. from 1st may to 3rd may, 2023.	Admini stration Section			
2104 /202 3	01/05 /2023	NIL DATED 28/04/2023	CHANDER KANTA, SR. PRIVATE SECRETARY CESTAT, NEW DELHI	C.L. 1st may to 3rd may, 2023.	Admini stration Section			
2105 /202 3	01/05 /2023	NIL DATED 28/04/2023	ARCHANA, STENO-I, CESTAT, NEW DELHI	Joining report-reg	Admini stration Section			
2106 /202 3	01/05 /2023	NIL	MANOJ KUMAR, MTS, COMPUTER SECTION	Permission to purchase ROM Brace- reg.	Admini stration Section			
2107 /202 3	01/05 /2023	F. NO. PF/CESTAT/MUM/AS/201 8/208 DATED 25/04/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of updated Service Book of honble Members - reg.	Admini stration Section			
2108 /202 3	01/05 /2023	F.NO. CESTAT/MUM/ ADMIN / GEM PROCURE - LAPTOP/ 2022 DATED 24/04/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR CESTAT, MUMBAI	Details of Procureme nt of Laptop - reg.		AR(Co mp)		
2109 /202 3	01/05 /2023	NIL DATED 28/04/2023	DIKSHA SINGH, STENO GR-I, CESTAT, NEW DELHI	Request for issuing reneward Department I.D. Card- reg.	Admini stration Section	C.T. Section		
2110 /202 3	01/05 /2023	NIL DATED 30/04/2023	RADHA KRISHNAN, ADVOCATE	ST/50838/2 017 - Hearing held on 27.04.2023	DR(J)			

				- Orders Reserved - Synopsis cum Dates & Events				
2111/2023	01/05/2023	C.NO. IV(16)/ REVIEW/ GST/DELHI-SOUTH/CESTAT/CRV/36/23-24/ 650 DATED 25/04/2023	KUMAR SATYAM, SOUTH DELHI	Review of CESTAT final order no. 50511/2023 dated 12.04.2023	DR(J)			
2112/2023	01/05/2023	NIL	R.ESS IRON AND STEEL PVT LTD OSAKA ALLOYS AND STEELS PVT. LTD.	RTI Annexure-reg	PA to Registrar			
2113/2023	01/05/2023	NIL DATED 24/04/2023	SANJIV SRIVASTAVA, M(T), CESTAT, MUMBAI	Permission to pronounce final order - reg.	PA to Registrar			
2114/2023	01/05/2023	NIL	M. AJIT KUMAR M(T) CESTAT CHENNAI	Monthly Disposal Statement of Appeals for April 2023	PA			
2115/2023	01/05/2023	NIL	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Monthly Disposal Statement of Appeals for April 2023	PA			
2116/2023	01/05/2023	NIL DATED 01/05/2023	DY. REGISTRAR (SINGLE MEMBER APPEAL BRANCH)	Single Member (Appeal Branch) Revised Causelist	PA			
2117/2023	01/05/2023	NIL DATED 01/05/2023	DY. REGISTRAR	Single Member	PA			

3			(SINGLE MEMBER APPEAL BRANCH)	(Appeal Branch) Revised Causelist				
2118/2023	01/05/2023	NIL DATED 10/05/2006	MRS. V. RAMAKRISHNAN, UNDER SECRETARY TO THE GOI	Creation of post for the work relating to Central Sales Tax Appellate Authority - reg.	Administration Section			
2119/2023	01/05/2023	NIL DATED 01/05/2023	VIJENDRA SINGH, ADVOCATE, SENIOR PANEL CAUNSEL	Draft parawise reply in OA no. 187 of 2023 in the case of Sh. Rajesh Kumar vs SSC & Ors (CESTAT)-reg.	Administration Section			
2120/2023	01/05/2023	NIL DT 26/4/2023	MANOJ KUMAR JHA, SUPERINTENDENT, CGST, BHOPAL	request for appointment as Technical Officer on deputationj basis in CESTAT-reg	Administration Section			
2121/2023	01/05/2023	NIL DT 24/4/2023	NISHA W / O AMIT SEJWAL	Application for appointment on suitable post on compassionate ground-reg	Administration Section			
2122/2023	02/05/2023	NIL DATED 01/05/2023	SHENAJ BANO,	E.L. 25/04/2023	Administration			

3			STENO GR - I	to 28/04/2023	Section			
2123 /202 3	02/05 /2023	NIL DATED 01/05/2023	HEERA LAL, SCD	1 day leave 28/04/2023	Admini stration Section			
2124 /202 3	02/05 /2023	NIL DATED 01/05/2023	VED PARAKASH CHUG, COURT MASTER, CESTAT, NEW DELHI	1 day leave 28/04/2023	Admini stration Section			
2125 /202 3	02/05 /2023	NIL DATED 17/04/2023	R.ALAMELU, STENO, INDIAN NATIONAL SCIENCE ACADEMY	Request to forward my application for the post of Sr. Private Secretary on deputation basis to work in Chennai//H yderabad/ Bangalore - reg.	Admini stration Section			
2126 /202 3	02/05 /2023	F.NO.A-19(1)/PERS. FILE/SBP-AR/CHE./2022 DATED 26/04/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Implementa tion of MACP scheme in CESTAT - reg.	Admini stration Section			
2127 /202 3	02/05 /2023	F.NO.A- 32(2)/MACP/CESTAT/CHE ./2009 DT 26/04/2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Implementa tion of MACP scheme in CESTAT- reg.	Admini stration Section			
2128 /202 3	02/05 /2023	F.NO. 4(3)/PF/NS/STENO- II/CESTAT/ALLD/2018 DT. 25/04/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding a request letter of Sh. Nihal Singh,	Admini stration Section			

				Steno - I - reg.				
2129/2023	02/05/2023	F.NO. 10/PERSON/CESTAT/KOL	T. K. SARKAR, DR, CESTAT, KOLKATA	Service Verification Report-reg.	Administration Section			
2130/2023	02/05/2023	F.NO. 67/PERSN./CESTAT/KOL/2018 DT 25/04/2023	T.K. SARKAR. DR, CESTAT, KOLKATA	Information in r/o Shri Akhilesh Rajak, UDC for working in Administration Section - reg.	Administration Section			
2131/2023	02/05/2023	F.NO. 77/PERSN/CESTAT/KOL/2023. DT. 26/04/2023	RAJEEV TANDON, M(T), CESTAT, KOLKATA	Medical Leave from 21/03/2023 to 24/03/2023 (08 days HPL) reg.	Administration Section			
2132/2023	02/05/2023	F.NO.A-20(2)/PERS.FILE/RKP-ST.GR.III/CHE/2015 DATED 27/04/2023	MOHINDER SINGH DEPUTY REGISTRAR/HOO	Forwarding of representation in r/o Shri Shashi Kumar Soni, Head Cleark - reg.	Administration Section			
2133/2023	02/05/2023	F.NO.E.11011/1/2019-HINDI-4-DOR DT. 13/04/2023	NIHARIKA SINGH, DIRECTOR , RAJBHASHA	Office Order related to hindi language reg.	Administration Section			
2134/2023	02/05/2023	F.NO. 05/CESTAT/BANG/RENT DATED 21/04/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Issue of rent Reasonableness certificate (RRC) for renewal of	Administration Section			

				lease cum Rental Agreement-CESTAT, Bangalore - reg.				
2135/2023	02/05/2023	F.NO. 01/CESTAT/BANG/JK DT: 24/04/2023	V.P. PANDEY, DEPUTY REGISTRAR	Forwarding of application as intimation - reg.	Administration Section			
2136/2023	02/05/2023	F.NO. 01/CESTAT/BANG/BS DATED 25/04/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Forwarding of movable property intimation - reg.	Administration Section			
2137/2023	02/05/2023	F.NO. 01/CESTAT/BANG/ADMN./OPM DT: 24/04/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Forwarding of dossiers and its verification by the CFSL, Hyderabad of Shri Om Prakash Meena, LDC and Shri Lalit Kumar, LDC - reg.	Administration Section			
2138/2023	02/05/2023	F.NO. 9/5/PERS./P.K.K./STENO-I/CHD-2023 DT: 01/05/2023	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of joining letter in r/o Sh. Parveen Kumar Kataria, Steno-I-reg.	Administration Section			
2139/2023	02/05/2023	F.NO. PF/CESTAT/MUM/ADMN/AT/2018 DT: 26/04/2023	MANAS KUMAR SINHA, AR, CESTAT,	Intimation letter regarding appearing	Administration Section			

			MUMBAI	in competitive examinations - reg.				
2140/2023	02/05/2023	NIL DATED 28/04/2023	P. ANJANI KUMAR, MEMBER (TECHNICAL), CESTAT, CHANDIGARH	Rent Receipt, reimburse Rs. 90,000/- reg.	Account Section			
2141/2023	02/05/2023	NO.B/RCT/ADMIN POLICY/2023 DT: 24/04/2023	N. HARIKUMAR, IRTS, ADDITIONAL REGISTRAR, RCT/ BENGALURU BENCH	Reimbursement of house Rent of Honble Members-GSR (E) dated 15/09/2021.	Account Section			
2142/2023	02/05/2023	NIL DATED 01/05/2023	ASSITANT SUPERINTENDENT, BPC MARKET ROAD	Regarding outstanding amount and renewal of BNPL Speed post Booking Contract. (Department of post india)	C.T. Section			
2143/2023	02/05/2023	NIL DATED 18/04/2023	ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Civil Appeal No. 9764 of 2018 in AN 360 of 2012	DR(J)			
2144/2023	02/05/2023	NIL DATED 20/04/2023	ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Civil Appel No. 1828 of 2018 in An 2599 of 2008 and Civil Appeal No. 5998-5999	DR(J)			

				of 2018 in A/60290- 91/2017 EX IN APPEAL NO. E/765/2011 & E/969/2011				
2145 /202 3	02/05 /2023	C.NO. IV(16)/REVIEW/GST/DEL HI- SOUTH/CESTAT/UMANG /39/23-24/1508 DT: 26/04/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT final order no. 50520/2023 dated 22/03/2023	DR(J)			
2146 /202 3	02/05 /2023	C.NO. IV(16)/REVIEW/GST/DEL HI- SOUTH/CESTAT/SINGH/3 8/23-24/1506 DT: 26/04/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT final order no. 50518/2023 dated 11/04/2023	DR(J)			
2147 /202 3	02/05 /2023	C.NO. IV(16)REVIEW/GST/DEL HI- SOUTH/CESTAT/BISWAL /37/23-24/1503 DT: 26/04/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT final order no. 50519/2023 dt: 11/04/2023	DR(J)			
2148 /202 3	02/05 /2023	C.NO. IV(16)/ REVIEW/ GST/DELHI- SOUTH/CESTAT/CENTRE /43/23-24/1542 DT: 26/04/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT final order no. 50515/2023 dt: 23/03/2023	DR(J)			
2149 /202 3	02/05 /2023	C.NO. IV(16)/REVIEW/GST/DEL HI- SOUTH/CESTAT/CENTRE /43/23-24/1544 DT: 26/04/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT final order no. 50547/2023 dated 22/03/2023	DR(J)			

2150 /202 3	02/05 /2023	NIL DATED 27/04/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Originally signed notesheets by Honble President - reg.	PA to Registr ar			
2151 /202 3	02/05 /2023	NIL DATED 25/04/2023	N. RAJA, SPS, CESTAT, BANGALORE	Permission to delete Misc. Order No.20122/2 023 in the new software - Requested.	PA to Registr ar			
2152 /202 3	02/05 /2023	NIL DATED 01/05/2023	J.K. GOLAY, SR. PS TO HONBLE PRESIDENT	Correction in the Appeal Uploaded- reg	PA to Registr ar			
2153 /202 3	02/05 /2023	NIL DATED 28/04/2023	MUKESH GUPTA, DR, CESTAT, NEW DELHI	Office Order - reg.	PA			
2154 /202 3	02/05 /2023	NIL DATED 01/05/2023	SPS TO M(T), CESTAT, MUMBAI	Disposal statement of Honble Shri Anil G. Shakkarwar , Member (T) for April. 2023	PA			
2155 /202 3	02/05 /2023	NIL DT 2/5/2023	SUSHMA RANI PAL, MTS	information regarding purchasing property- reg	Admini stration Section			
2156 /202 3	03/05 /2023	NIL DT 27/4/2023	S.S. GARG, MEMBER (JUDICIAL) CESTAT, CHANDIGAR H	request for gratuity for the period served in CESTAT- reg	Admini stration Section			

2157 /2023	03/05 /2023	NIL DT 2/5/2023	MR. C. L. MAHAR, MEMBER (TECHNCIAL), CESTAT, AHMEDABAD	Request to sanction official tour to Mumbai-reg	Admini stration Section			
2158 /2023	03/05 /2023	F.NO.D-22(1)/OUTSOURCING/CESTAT/ CHE/2023 DATED 02/06/2023	MOHINDER SINGH DEPUTY REGISTRAR/HOO	Engagemen t of housekeepi ng agency-reg	Admini stration Section			
2159 /2023	03/05 /2023	NIL DT 2/5/2023	MALKIRAT SINGH, MTS	Leave application for CL from 24 to 28 April and 1 May 2023-reg	Admini stration Section			
2160 /2023	03/05 /2023	NIL DT 2/5/2023	JASBIR SINGH, COURT MASTER S.M (BR)	Leave application for 1/5/2023-reg	Admini stration Section			
2161 /2023	03/05 /2023	NIL DT 2/5/2023	SUSHMA RANI PAL, MTS	Leave application for 3/5/2023-reg	Admini stration Section			
2162 /2023	03/05 /2023	NIL DT 2/5/2023	DR. RACHNA GUPTA, M(J), CESTAT, NEW DELHI	Leave application for CL on 1/5/2023-reg	Admini stration Section			
2163 /2023	03/05 /2023	NIL DT 2/5/2023	SANJIV SRIVASTAV A, M(T), CESTAT, MUMBAI	Leave application for EL from 8/5/2023 to 2/6/2023-reg	Admini stration Section			
2164 /2023	03/05 /2023	NIL DT 2/5/2023	T. V. UNNIKRISHN AN, SPS TO	Noc for apply a visa too visit	Admini stration Section			

			M(T), CESTAT, MUMBAI	U.K in r/o Mr. Sanjiv Srivastava, M(T)-reg				
2165 /202 3	03/05 /2023	F. NO. A-32013/1/2022- CESTAT-DOR-DOR DT 27/4/2023	YOGESH SHARMA US TO THE GOI	Proposal for promotion of Court Master to the post of Assisatant Registrar in CESTAT- reg	Admini stration Section			
2166 /202 3	03/05 /2023	NIL DT 2/5/2023	ISTM	2 days Orientation Training Programme on Preventive Vigilance to be held through Online Mode from 10 to 20 June ,2023- reg	Admini stration Section			
2167 /202 3	03/05 /2023	NIL DT 2/5/2023	C. J. MATHEW, M(T), CESTAT, MUMBAI	Leave application of EL for 29 days from 17 July to 2023 for Foot raily in Southern Africa-reg	Admini stration Section			
2168 /202 3	03/05 /2023	NIL DT 2/5/2023	TEJO SHRI, STENO GR. II	Leave application for 1/5/2023- reg	Admini stration Section			
2169	03/05	NIL DT 26/4/2023	HEMANT	Leave	Admini			

/2023	/2023		KUMAR, STENO GRADE - I, CESTAT, NEW DELHI	application for CL on 25/4/2023-reg	stration Section			
2170/2023	03/05/2023	NIL	PARDEEP KUMAR, LDC, CR SECTION	Reimbursement of Children Education Allowance for child and relevant particulars are furnishe	Admini stration Section			
2171/2023	03/05/2023	NIL DT 1/5/2023	MR. M. AJIT KUMAR, M(T), CESTAT, CHENNAI	Leave application with SLP fro 5 to 21 May, 2023-reg	Admini stration Section			
2172/2023	03/05/2023	NIL DT 28/4/2023	MANWAR SINGH, UDC	Leave application for 25 and 26 April, 2023-reg	Admini stration Section			
2173/2023	03/05/2023	F. NO. 01/CESTAT/BANG/AK DT 1/5/2023	V.P. PANDEY, DEPUTY REGISTRAR CESTAT, BANGALORE	Forwarding of joining report of Alok Kumar, LDC-reg	Admini stration Section			
2174/2023	03/05/2023	F.NO.01/CESTAT/BANG/LK DT 4/8/2022	DR, CESTAT, BANGALORE	Forwarding of application m for transfer to CESTAT, Delhi posting of humanitarian grounds-reg	Admini stration Section			
2175	03/05	NIL	GAJENDRA	Commuted	Admini			

2173	03/05/2023		SINGH, H/C, S.M.	Leave application from 27 to 28 April, 2023-reg	Stratation Section			
2176	03/05/2023	NIL DT 2/5/2023	SEEMA SADANA SPS TO M(T-HRP)	Re-imbursement of monthly refreshment bill for the month of May 2023-reg	Account Section			
2177	03/05/2023	C.NO. IV(16)/ REVIEW/ GST/DELHI-SOUTH/CESTAT/CONSOL E/44/23-24/678 DT: 27/04/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT final order no. 50551/2023 dated 27/3/2023 in respect of M/s. Console Shipping Services India Pvt. Ltd.	DR(J)			
2178	03/05/2023	NIL	REKHA SHEKHAWAT, STENO - I	Monthly Disposal Statement for April 2023 in r/o Hon. President, CESTAT-reg	PA			
2179	03/05/2023	NIL	P.VENKATA SUBBA RAO	Monthly Disposal Statement for April 2023-reg	PA			
2180	03/05/2023	NIL DT 2/5/2023	SANJIV SRIVASTAV	Monthly Disposal	PA			

3			A, M(T), CESTAT, MUMBAI	Statement for April 2023-reg				
2181 /202 3	03/05 /2023	CESTAT/AHD/MJ/SA/23 DTD 2/5/2023	SOMESH ARORA MEMBER (JUDICIAL)	Monthly Disposal Statement for April 2023-reg	PA			
2182 /202 3	03/05 /2023	NIL DT 2/5/2023	N. RAJA, SPS, CESTAT, BANGALORE	Monthly Disposal Statement for April 2023 in r/o Mr. D. M. Misra,M(J), CESTAT- reg	PA			
2183 /202 3	03/05 /2023	NIL	S. K. MOHANTY, M(J), CESTAT, MUMBAI	Monthly Disposal Statement for April 2023-reg	PA			
2184 /202 3	03/05 /2023	NIL	VASA SESHAGIRI RAO M(T), CESTAT CHENNAI	Monthly Disposal Statement for April 2023-reg	PA			
2185 /202 3	03/05 /2023	NIL	P. DINESHA, M(J), CESTAT, CHENNAI	Monthly Disposal Statement for April 2023-reg	PA			
2186 /202 3	03/05 /2023	NIL DT 2/5/2023	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Monthly Disposal Statement for April 2023-reg	PA			
2187 /202 3	03/05 /2023	NIL DT 2/5/2023	P.K. CHOUDHAR Y, MEMBER(J), CESTAT, KOLKATA	Monthly Disposal Statement for April 2023-reg	PA			

2188 /202 3	03/05 /2023	NIL DT 2/5/2023	K. ANPAZHAKA N, M(T)	Monthly Disposal Statement for April 2023-reg	PA			
2189 /202 3	03/05 /2023	NIL DT 2/5/2023	MUKESH GUPTA, DR	Office Order	PA			
2190 /202 3	03/05 /2023	NIL	CESTAT, MUMBAI	APAR of Shri. Parveen Sihag, LDC-reg	Admini stration Section			
2191 /202 3	03/05 /2023	NIL	CESTAT, MUMBAI	APAR of Shri. Ashok Kumar, UDC-reg	Admini stration Section			
2192 /202 3	04/05 /2023	F.NO.A-24(1)/LEAVE FILE/MS-DR/CHE/2021 DATED 03/05/2023	G. SHRIDHAR, SPS, CESTAT, CHENNAI	Forwarding of leave application of Shri. Mohinder Singh, DR- Reg.	Admini stration Section			
2193 /202 3	04/05 /2023	NIL DATED 03/05/2023	VIJENDRA SINGH, ADVOCATE, SENIOR PANEL COUNSEL GOI	Fee Rs. 44110/- , Rajesh Kumar vs UIO	Admini stration Section			
2194 /202 3	04/05 /2023	NIL	VED PARAKASH CHUG, COURT MASTER, CESTAT, NEW DELHI	E.L. One day 04/05/2023	Admini stration Section			
2195 /202 3	04/05 /2023	NIL DATED 03/05/2023	LALIT PRASAD PANT, SPS CESTAT, NEW DELHI	Medical Reimburse ment Claim Form	Admini stration Section			

2196 /202 3	04/05 /2023	F.NO. 39(1)/OUT SOURCE/MTS/CESTAT/20 16	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Financial Sanction for Rs. 41,742/-	Admini stration Section			
2197 /202 3	04/05 /2023	NIL DATED 01/05/2023	VED PARAKASH CHUG, COURT MASTER, CESTAT, NEW DELHI	Medical Reimburse ment Claim Form	Admini stration Section			
2198 /202 3	04/05 /2023	NIL DATED 01/05/2023	VED PARAKASH CHUG, COURT MASTER, CESTAT, NEW DELHI	Medical Reimburse ment Claim Form	Admini stration Section			
2199 /202 3	04/05 /2023	F.NO.9/5/PERS./P.K.K./ST ENO-I/CHD-2023 DT. 01/05/2023	DY. REGISTRAR, CESTAT, CHANDIGAR H	Forwarding of joining letter in r/o Sh. Parveen Kumar Kataria, Steno-I- reg.	Admini stration Section			
2200 /202 3	04/05 /2023	F.NO. VIII/6/ICD/PPG/MISC- NAC/92/2023/3924 DT. 26/04/2023	ADDITIONAL COMMISSIO NER, ICD PATPARGAN J & OTHER ICDS	CESTAT (PB), New Delhi order in respect of Anti- Dumping Appeal No. 51880/2021 etc. reg.	DR(J)			
2201 /202 3	04/05 /2023	C.NO. IV(16)/REVIEW/GST/DEL HI- SOUTH/CESTAT/SERCON /47/23-24/1736 DT 28/04/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT Final Order No.50521/2 023 dated 22/03/2023 in respect of M/s Sercon	DR(J)			

				India Pvt. Ltd. reg.				
2202/2023	04/05/2023	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Financial sanction for Rs. 1,24,500/-	CT Section			
2203/2023	04/05/2023	NIL DATED 03/05/2023	C.J. MATHEW, M(T)	Permission for pronouncement of orders. reg.	PA to Registrar			
2204/2023	04/05/2023	NIL	C.J. MATHEW, M(T)	Monthly Disposal Statement of Appeals for April 2023-reg	PA			
2205/2023	04/05/2023	NIL DATED 03/05/2023	SPS TO HONBLE MEMBER (JUDICIAL)	Disposal statement for the month of April 2023	PA			
2206/2023	04/05/2023	NIL DATED 03/05/2023	PS TO HONBLE M(T)	Disposal statement for the month of April, 2023	PA			
2207/2023	04/05/2023	NIL DATED 02/05/2023	K.RADHA	Forwarding of Monthly Disposal Statement thro Mrs. R. Bhagya Devi, M(T), for the month of April 2023.	PA			
2208/2023	04/05/2023	NIL	DR. SUVENDU KUMAR PATI, M(J), CESTAT, MUMBAI	Monthly Disposal Statement of Appeals for the month of	PA			

				April, 2023				
2209 /202 3	04/05 /2023	NIL DATED 03/05/2023	R. MURALIDHA R M(J)	Monthly Disposal Statement of Appeals for April, 2023	PA			
2210 /202 3	04/05 /2023	NIL DATED 03/05/2023	INDIRA SHIROORKA R, PA TO M(J), CESTAT, BANGALORE	Forwarding of monthly disposal statement - reg.	PA			
2211 /202 3	04/05 /2023	NIL DATED 03/05/2023	INDIRA SHIROORKA R, PA TO M(J), CESTAT, BANGALORE	Forwarding of monthly disposal statement - reg.	PA			
2212 /202 3	04/05 /2023	NIL DT 3/5/2023	GAUTAM NARAYAN, ADV.	WP (C) No. 10023/2019 : Niveet Seth vs. Union of India & Ors. -reg	Admini stration Section			
2213 /202 3	04/05 /2023	NIL DT 3/5/2023	PAWAN KUMAR SOLANKI, CSS OFFICER	Outsourcin g of various post in CESTAT- reg	Admini stration Section			
2214 /202 3	04/05 /2023	F.NO.CESTAT/MUM/ADM IN/VEH-GEM/2020 DT 3/5/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Contract regarding hiring of vehicles for office-reg	Admini stration Section			
2215 /202 3	04/05 /2023	NIL DT 4/5/2023	KAMLA, EX- MTS	Surrender of Office Pass-reg	CT Section			
2216 /202 3	04/05 /2023	NIL DT 4/5/2023	PUSHKAR SINGH, MTS	Leave application for 8 & 9 May-reg	Admini stration Section			

2217 /202 3	04/05 /2023	NIL DATED 02.05.2023	SANDEEP, MTS, ACCOUNT SECTION	One day CL on 01.05.2023	Admini stration Section			
2218 /202 3	04/05 /2023	F. NO. 76/PERSN/CESTAT/KOL/2 023 DATED 03.05.2023	K. ANPAZHAKA N, M(T), CESTAT, KOLKATA	one day CL on 19.05.2023 with SLP	Admini stration Section			
2219 /202 3	04/05 /2023	NIL DATED 04.05.2023	AJAY SHARMA, LDC	Half day CL on 04.05.2023 (A/N)	Admini stration Section			
2220 /202 3	04/05 /2023	NIL DATED 04.05.2023	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Two days Medical and CL on 02.05.2023 and 03.05.2023 respectivel y	Admini stration Section			
2221 /202 3	04/05 /2023	NIL DATED 04.05.2023	SHANKER PRASAD MOHANTY, MTS, CESTAT, NEW DELHI	Joining Report along with 3 days EL from 01.05.2023 to 03.05.2023	Admini stration Section			
2222 /202 3	04/05 /2023	NIL DATED 01.05.2023	SAKAL DEO SAH, COURT MASTER	3 days EL from 02.05.2023 to 04.05.2023	Admini stration Section			
2223 /202 3	04/05 /2023	NIL DATED 03.05.2023	SANTOSH KUMAR TIWARI, DR, CESTAT, NEW DELHI	Submission of Property Return of year ending 2022	Admini stration Section			
2224 /202 3	04/05 /2023	NIL DATED 04.05.2023	MANOJ KUMAR SHARMA, UDC, COMPUTER	Joining Report along with 3 days EL from 01 to	Admini stration Section			

			SECTION	03 May 2023				
2225/2023	04/05/2023	NIL DATED 04.05.2023	RAJU, MEMBER (T), CESTAT, AHMEDABAD	One day EL on 08.05.2023	Administration Section			
2226/2023	04/05/2023	NIL DATED 04.05.2023	DOROTHY JOSEPH, STENO GRADE I, CESTAT, NEW DELHI	Application for CCL from 01 to 03 May 2023	Administration Section			
2227/2023	04/05/2023	NIL DATED 04.05.2023	DOROTHY JOSEPH, STENO GRADE I, CESTAT, NEW DELHI	Joining Report	Administration Section			
2228/2023	04/05/2023	NIL DATED 04.05.2023	RANJU MADHRA, SPS, CESTAT, NEW DELHI	SLP from 05.05.2023 to 07.05.2023	Administration Section			
2229/2023	04/05/2023	NIL DATED 03.05.2023	SANTOSH KUMAR TIWARI, DR, CESTAT, NEW DELHI	Medical Reimbursement Claim Form	Administration Section			
2230/2023	04/05/2023	NIL DATED 03.05.2023	SANTOSH KUMAR TIWARI, DR, CESTAT, NEW DELHI	Medical Reimbursement Claim Form	Administration Section			
2231/2023	04/05/2023	F. NO. D-22(1)/OUTSOURCING/CESTAT/CHE/2023 DATED 02.05.2023	MOHINDER SINGH, DR, CESTAT, CHENNAI	Engagement of housekeeping agency	Administration Section			
2232/2023	04/05/2023	F. NO. 01/CESTAT/HYD./ESST./17 - II/97 DATED 27.04.2023	T. VISHWAPRA KASH, DR, CESTAT, HYDERABAD	Renewal of lease agreement for CESTAT, Hyderabad	Administration Section			

				for further period of 3 years w.e.f. 03.11.2023 to 02.11.2026				
2233 /2023	04/05 /2023	F. NO. 01/CESTAT/HYD/ESTT/17-II/98 DATED 27.04.2023	T. VISHWAPRA KASH, DR, CESTAT, HYDERABAD	Forwarding of renewal of lease agreement dt. 25.04.2023 with HMWSSB for CESTAT, Hyderabad	Admini stration Section			
2234 /2023	04/05 /2023	NO.A-26019/01/2021-UIDAI(HR/26D) DATED 19.04.2023	RAJEEV SHARMA, DY. DIRECTOR (HR), M/O ELECTRONIC S & INFORMATI ON TECHNOLOG Y, UIDAI (HQ)	Sanction Order	Accou nt Section	Admin section		
2235 /2023	04/05 /2023	NIL DATED 04.05.2023	SPS TO HONBLE PRESIDENT	Reimburse ment of RailTel Corporatio n of India Ltd of Rs. 1,414.82 for the billing period of 16 May to 15 June 2023	Accou nt Section			
2236 /2023	04/05 /2023	NIL DATED 03.05.2023	MUKESH GUPTA, DR, CESTAT,	Surrender of CGHS card No.	CT Section			

			NEW DELHI	100175 issued to son - Suyash Gupta				
2237/2023	04/05/2023	C. NO. IV-39(I)ST/REV/CESTAT/89/2014/9087 DATED 25.04.2023	ASSISTANT COMMISSIONER, CENTRAL TAX, CGST DELHI WEST	Request for providing certified copy of CESTAT final order No. 50003/2018 dated 03.01.2018 in respect of M/s. Chanson Car at Call Pvt. Ltd.	DR(J)			
2238/2023	08/05/2023	NIL DATED 04/05/2023	CESTAT CHANDIGARH	Larger Bench dated 29.05.2023 notice	PA to Registrar			
2239/2023	08/05/2023	NIL	M.M.PARTHI BAN M(T)	Monthly Disposal Statement of Appeals for April 2023-reg	PA			
2240/2023	08/05/2023	NIL DATED 03/05/2023	RASHID ALI SAIFI, PA TO MEMBER (T)	Disposal Statement of Honble Shri P. Anjani Kumar, Member (T) for the month of April, 2023 - reg.	PA			
2241/2023	08/05/2023	NIL DATED 04/05/2023	ANIL CHOUDHAR	Permission for	PA to Registrar			

3			Y, M(J), CESTAT, DELHI	pronounce ment of orders	ar			
2242 /202 3	08/05 /2023	GEXCOM/REV/GST/188/2 023-REV-O/O COMMR- CGST-UDAIPUR DTD 8/5/2023	CGST, UDAIPUR	Request to provide details of pre- deposit-reg	DR(J)			
2243 /202 3	08/05 /2023	F.NO.13(1)/T&I/CESTAT/ ALLAHABAD/2015- PART-II DT 8/5/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Sanction of Rs. 9,410/- (Approved) for BNPL for the month of April 2023- reg	Admini stration Section			
2244 /202 3	08/05 /2023	NIL DT 8/5/2023	SANJAI, CARE TAKER	Application for LTC all india 2018- 2021-reg	Admini stration Section			
2245 /202 3	08/05 /2023	NIL DT 8/5/2023	SUNDER SINGH, MTS	Leave application for one day CL On 9/5/2023- reg	Admini stration Section			
2246 /202 3	08/05 /2023	NIL DT 8/5/2023	SUNDER SINGH, MTS	Leave application for 1/2 day CL on 8/5/2023- reg	Admini stration Section			
2247 /202 3	08/05 /2023	NIL DT 8/5/2023	SURAJ SINGH, MTS	Leave application for 4 days EL from 9 to 12 May, 2023-reg	Admini stration Section			
2248 /202 3	08/05 /2023	NIL DT 8/5/2023	KULDEEP SINGH, MTS	Joining report after availing leave-reg	Admini stration Section			
2249	08/05	NIL DT 8/5/2023	KULDEEP	Joining	Admini			

/2023	/2023		SINGH, MTS	report after availing leave-reg	stration Section			
2250/2023	08/05/2023	NIL DT 8/5/2023	SOMBIR, LDC	Leave application for 15 days from 20 April to 4 May, 2023-reg	Administration Section			
2251/2023	08/05/2023	NIL DT 8/5/2023	SANTOSH KUMAR TIWARI, DR, CESTAT, NEW DELHI	Submission of CEA claim form-reg	Administration Section			
2252/2023	08/05/2023	NIL DT 4/5/2023	GAUTAM NARAYAN, ADV.	WP (C) No. 10023/2019 : Niveet Seth vs. Union of India & Ors. -reg	Administration Section			
2253/2023	08/05/2023	NIL DT 4/5/2023	CESTAT CHANDIGARH	Request for financial approval and sanction for outsourcing staff through GeM-reg	Administration Section			
2254/2023	08/05/2023	NIL DT 5/5/2023	SEEMA SADANA, SPS	Station leave permission-reg	Administration Section			
2255/2023	08/05/2023	NIL DT 4/5/2023	PUSHKAR SINGH, MTS	Medical Reimbursement claim-reg	Administration Section			
2256/2023	08/05/2023	NIL DT 4/5/2023	PUSHKAR SINGH, MTS	Medical Reimbursement claim-reg	Administration Section			

2257 /2023	08/05 /2023	NIL DT 4/5/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR H	Office order dtd 4/5/2023 reg relieving order of Sh. Mahesh Kumar, SPS-reg	Admini stration Section			
2258 /2023	08/05 /2023	F.NO.01/CESTAT/BANG/J UDL. DT 4/5/2023	CESTAT, BANGALORE	Seeking approval for correction in new CIS-reg		AR(co mp)		
2259 /2023	08/05 /2023	NIL	BINEESH KUMAR, K.S, REGISTRAR	MTNL bill reimburse ment for the month of April, 2023-reg	Accou nt Section			
2260 /2023	08/05 /2023	NIL DT 4/5/2023	DOROTHY JOSEPH, PA TO REGISTRAR	Reimburse ment claim for monthly refreshment for the office of Registrar- reg	Accou nt Section			
2261 /2023	08/05 /2023	NO.CESTAT/MUM/SPS- AGS/2023 DT 8/5/2023	V.K.SINHA, SPS TO M(T)	Correction in the uploaded Appeal	PA to Registr ar			
2262 /2023	08/05 /2023	NIL	DR, SINGLE MEMBER APPEAL BRANCH	Cause list	PA			
2263 /2023	09/05 /2023	NIL DATED 01/05/2023	P. DINESHA, M(J), CESTAT, CHENNAI	Joining report-reg	Admini stration Section			
2264 /2023	09/05 /2023	NIL DATED 04/05/2023	ANIL CHOUDHAR Y, M(J),	Three days E.L. 1st may to 3rd	Admini stration Section			

			CESTAT, DELHI	may, 2023 reg.				
2265 /202 3	09/05 /2023	NIL DATED 04/05/2023	J.K. GOLAY, SPS	C.L. for the same and oblige. reg.	Admini stration Section			
2266 /202 3	09/05 /2023	NIL DATED 08/05/2023	SOMBIR, LDC	Medical Reimburse ment Claim Form - reg.	Admini stration Section			
2267 /202 3	09/05 /2023	NIL DATED 01/05/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of APAR for the period form 01/01/202 to 31/12/2022 - reg. (cestat, allahabad bench)	Admini stration Section			
2268 /202 3	09/05 /2023	NIL DATED 03/05/2023	KRIPA SHANKER, DR, CESTAT, MUMBAI	APAR of staff of cestat, chandigarh for the year 2022	Admini stration Section			
2269 /202 3	09/05 /2023	F.NO. PF/CESTAT//MUM/ADMN /MMP/2023 DT. 01/05/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of intimation under rule 18(3) of CCS (conduct) Rules, 1964	Admini stration Section			
2270 /202 3	09/05 /2023	NIL	NAGARTNA PATIL	resume reg.	Admini stration Section			
2271 /202 3	09/05 /2023	F.NO. PF/CESTAT/MUM/ADMIN /DKG/2016/337 DT. 04/05/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Request to convert period of suspension in spent on duty - reg.	Admini stration Section			

2272 /202 3	09/05 /2023	F.NO. PF/PS/CESTAT/MUM/2022 /335 DT. 04/05/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Revised option for pay Fixation in r/o Shri Parveen Sihag - reg.	Admini stration Section			
2273 /202 3	09/05 /2023	F.NO. PF/CESTAT/MUM/ADMIN /MKS/2022/336 DT. 04/05/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Coverage under Central Civil Service (Pension) Rules 1972 - reg.	Admini stration Section			
2274 /202 3	09/05 /2023	F.NO. S.P.F. CESTAT/MUM/ADMN/202 2/215 DT; 28/04/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	E.L. application reg.	Admini stration Section			
2275 /202 3	09/05 /2023	F.NO.A- 24(1)/LEAVEFILE/MS- DR/CHE/2021 DT: 03/05/2023	G. SHRIDHAR, SPS, CESTAT, CHENNAI	5 days of E.L. from 08/05/2023 to 12/05/2023 Application of Shri. Mohinder Singh, DR - reg.	Admini stration Section			
2276 /202 3	09/05 /2023	F.NO.2/CEGAT/MAS/97- VOL II DT: 04/05/2023	MOHINDER SINGH DEPUTY REGISTRAR	Intimation of purchase of immovable property under CCS(Cond uct) Rules 1964 - reg.	Admini stration Section			
2277 /202 3	09/05 /2023	NIL DATED 28/04/2023	ACCOUNTA NT	Service Book not getting	Admini stration Section			
2278 /202 3	09/05 /2023	NIL DATED 03/05/2023	YOGESH SHARMA US	Misconduct of Shri	Admini stration			

3			TO THE GOI	Rohit Kumar Shukla, Deputy Registrar, CESTAT, Mumbai - reg.	Section			
2279/2023	09/05/2023	NIL DATED 03/05/2023	YOGESH SHARMA US TO THE GOI	Outsourcing of various posts in CESTAT for the FY 2023-24 :- reg.	Administration Section			
2280/2023	09/05/2023	F.NO. A-38(2)/RETIREMENT/BB/C ESTAT/CHE/2022 DT: 04/05/2023	MOHINDER SINGH DY. REGISTRAR/ DDO/HOO	Forwarding of a Bill for final settlement of GPF A/c to Smt B Bharathi, Steno II reg.	Account Section			
2281/2023	09/05/2023	NIL DATED 08/05/2023	SOMBIR, LDC	Refund of Balance Amount - reg.	Account Section			
2282/2023	09/05/2023	F.NO. 34/CESTAT/MUM/13/AD MN/221 DT: 01/05/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of GPF Withdrawal Application MFR 3138	Account Section			
2283/2023	09/05/2023	C.NO. IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/ELAN/48/23-24/2003 DT: 02/05/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT Final Order No.50576/2023 dt: 20/04/2023	DR(J)			
2284/2023	09/05/2023	NIL DATED 20/04/2023	SATISH AGGARWAL A	Certified copy of order no 208/2022 dt:	DR(J)			

				28/09/2022				
2285 /202 3	09/05 /2023	S.NO./DMKS/9695/2023-24 DT: 02/05/2023	PRABHA VAIDYA, SECRETARY	Date of Personal Hearing on 22/05/2023 of Appeal No, ST.51098/2 018- CU (DB) - reg.	DR(J)			
2286 /202 3	09/05 /2023	NIL DATED 20/04/2023	SATISH AGGARWAL A	Certified copy of order dt: 20/01/2023	DR(J)			
2287 /202 3	09/05 /2023	F.NO.17(1)/MS/CESTAT/A LD/2018-19 DATED ON 01/05/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Pendency of Single Member Bench cases- reg.	DR(J)			
2288 /202 3	09/05 /2023	F.NO. 21/CESTAT/HYD/M- STAT/15/100 DT; 03/05/2023	DEPUTY REGISTRAR CESTAT, HYD	Monthly Statement for the month of April - 2023	DR(J)			
2289 /202 3	09/05 /2023	NIL DATED 03/05/2023	KRIPA SHANKER, DR, CESTAT, MUMBAI	Submission of monthly statement for the month of April 2023 - reg.	DR(J)			
2290 /202 3	09/05 /2023	NIL DATED 02/05/2023	ASHISH KUMAR SAHU, DEPUTY COMMISSIO NER (REVIEW)	Defect Dairy No. 501782023 dt: 17/04/2023	DR(J)			
2291 /202 3	09/05 /2023	NIL DATED 02/05/2023	ASHISH KUMAR SAHU, DEPUTY COMMISSIO	Defect Dairy No. 501772023 dt:17/04/20 23 - reg.	DR(J)			

			NER (REVIEW)					
2292 /202 3	09/05 /2023	NIL	BINU TAMTA M(J)	Monthly Disposal of Appeals for the month of April, 2023	PA			
2293 /202 3	09/05 /2023	NIL	HEMAMBIK A R PRIYA M(T)	Monthly Disposal Statement of Appeals April, 2023	PA			
2294 /202 3	09/05 /2023	NIL DATED 02/05/2023	MAHESH KUMAR, SR. PS	Disposal statement for the month of april, 2023- reg.	PA			
2295 /202 3	09/05 /2023	NIL DATED 03/05/2023	Y. VEDA PRAKASH, STENO GR. I, CESTAT, HYDERABA D	Forwarding of Monthly Disposal Statement of April, 2023 - reg.	PA			
2296 /202 3	09/05 /2023	NO. G- 25014/CCA(F)/IAW(HQ)/C ESTAT-NEW DELHI/2023- 24/230 DT: 03/05/2023	SENIOR ACCOUNTS OFFICER, INTERNAL AUDIT WING (HQ)	Verificatio n of pay fixation order in respect of Sh. Ravi Shekhar Choudhary, UDC - reg.	Admini stration Section			
2297 /202 3	09/05 /2023	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR	The competent authority for sanction of Rs. 2875/- (Approved)	Admini stration Section			
2298 /202 3	09/05 /2023	NIL	SWAPNIL TIWARI, ASSISTANT	The competent authority	Admini stration Section			

			REGISTRAR	for sanction of Rs. 2714 /- (Approved)				
2299/2023	09/05/2023	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR	The competent authority for sanction of Rs. 1591 /- (Approved)	Administration Section			
2300/2023	09/05/2023	NIL DATED 09/05/2023	ATIN SHARMA, MTS, CESTAT, NEW DELHI	Leave application 10/05/2023 to 11/05/2023 - reg.	Administration Section			
2301/2023	09/05/2023	NIL DATED 08/05/2023	DEVANAND	Head of Office from the retiring Government servant six months before the date of his retirement	Administration Section			
2302/2023	09/05/2023	NIL DATED 01/05/2023	M. AJIT KUMAR M(T) CESTAT CHENNAI	leave headquarters from the evening of 5th may till 21st of may, 2023	Administration Section			
2303/2023	09/05/2023	NIL DATED 02/05/2023	SANJIV SRIVASTAVA, M(T), CESTAT, MUMBAI	No objection for visit to UK to attend graduation ceremony of my daughter - reg.	Administration Section			
2304	09/05	NIL DATED 02/05/2023	T.V.	Application	Administration			

/2023	/2023		UNNIKRISHNAN, SPS, CESTAT, MUMBAI	for EL by Honble M(T), shri sanjiv srivastava - reg.	stration Section			
2305/2023	09/05/2023	NIL DATED 02/05/2023	C.J. MATHEW, M(T)	E.L. for 29 days commencing from 17th July 2023	Administration Section			
2306/2023	09/05/2023	NIL DATED 08/05/2023	JOHNSON CHACKO, UDC	Medical Reimbursement Claim Form	Administration Section			
2307/2023	09/05/2023	NIL DATED 08/05/2023	GAJENDRA SINGH, H/C, S.M.	leave on 09/05/2023	Administration Section			
2308/2023	09/05/2023	NIL DATED 08/05/2023	J.K. GOLAY, SPS	Telephone bills of the honble President 3,941.00/- reg.	Account Section			
2309/2023	09/05/2023	NIL DATED 08/05/2023	RAKESH CHITKARA, ADVOCATE	Rasignation & NOC in favour of Mr. Ashok Batra, CA	DR(J)			
2310/2023	09/05/2023	NIL DATED 08/05/2023	TUSHAR SHARMA, ADV, PARTNER L.R LEGAL	Request for adjournment in the case no. ST-51073/2018 and ST/50517/2018.	DR(J)			
2311/2023	09/05/2023	NIL	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Monthly Disposal of Appeals for the month of April 2023-reg	PA			

2312 /202 3	10/05 /2023	NIL DATED 09/05/2023	HARSHITA PANDEY	3 days C.L. 12th may, 15th may and 16th may, 2023	Admini stration Section			
2313 /202 3	10/05 /2023	NIL DATED 09/05/2023	JOHNSON CHACKO, UDC	leave on 11/05/2023 to 12/05/2023	Admini stration Section			
2314 /202 3	10/05 /2023	F.NO.25(1)/FM/CESTAT/A LLD/2015	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Supervisor II SPC Alld HO for an amount of Rs. 6,998/-	Admini stration Section			
2315 /202 3	10/05 /2023	F.NO.16(1)/ACCO&GH/CE STAT/ALLD/2015-PART-II	SWAPNIL TIWARI, ASSISTANT REGISTRAR	electricity bill for the month of April 2023 of Rs. 34,673/-	Admini stration Section			
2316 /202 3	10/05 /2023	NIL DATED 03/05/2023	B S V MURTHY	Copy of letter issued to PAO - reg.	Admini stration Section			
2317 /202 3	10/05 /2023	NIL DATED 09/05/2023	JITENDER, MTS, CESTAT, NEW DELHI	E.L. 2 days 22/05/2023 to 23/05/2023 application reg.	Admini stration Section			
2318 /202 3	10/05 /2023	NIL DATED 04/05/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR H	Office Order reg.	Admini stration Section			
2319 /202 3	10/05 /2023	F.NO. 8/6/PERS./ V.K.S./ MTS/ ADMN/ CHD-2022 DT: 04/05/2023	DY. RAGISTRAR, CESTAT, CHANDIGAR H	Forwarding of Request for Transfer in r/o of Mr. Sh. Vikram	Admini stration Section			
2320	10/05	NIL DT 10/5/2023	SUDHAKAR	Permission	PA to			

/2023	/2023		AN. A, SPS, CESTAT, MUMBAI	for Pronouncement-reg	Registrar			
2321/2023	10/05/2023	F.NO.3/12/ KAILASH-STENO-I/ ADMN/ CHD--2017 DT: 04/05/2023	DY. REGISTRAR, CESTAT, CHANDIGARH	Application for intimation for SSC Stenographers (Group-C&D) exm-2022 has been received form Mr. Kailash	Administration Section			
2322/2023	10/05/2023	NIL DATED 09/05/2023	JASBIR SINGH, COURT MASTER	E.L. one day 10/05/2023	Administration Section			
2323/2023	10/05/2023	NIL DATED 09/05/2023	ANIL CHOUDHARY, M(J), CESTAT, DELHI	Medical Reimbursement Claim Form	Administration Section			
2324/2023	10/05/2023	NIL	PRABJYOTI K CHADHA, ADVOCATE	it is request for adjournment in the matters of C/51467 / 22, C/ 51468 / 22, C/ 51469 / 22, C/51470/22-reg.	DR(J)			
2325/2023	10/05/2023	NIL	SUPERINTENDENT (JUDL.) FOR ASSISTANT REGISTRAR(C)	STA-19 of 2016(O&M)	DR(J)			
2326/2023	10/05/2023	NIL DT 10/5/2023	MIHIR MEHTA, ADV	Appeal No. E/50801/20	DR(J)			

3					20-hearing on 10/5/2023-reg				
2327/2023	10/05/2023	NIL		SUPERINTENDENT JUDICIAL FOR ASSISTANT REGISTRAR (CR)	CEA 44 of 2015 Principal Commissioner of Central Excise	DR(J)			
2328/2023	10/05/2023	NIL DATED 03/05/2023		ASSTT. DIRECTOR KOF ESTATES/SUPERINTENDENT (A/CS)	Cancellation of Allotment of Government Accommodation - Retirement	Account Section	Administration Section		
2329/2023	10/05/2023	NIL DATED 04/05/2023		DEPUTY REGISTRAR CESTAT, CHANDIGARH	Larger Bench Notice, Appeal No: ST/61000/2018(DB), ST/60999/2018(DB), ST/60998/2018(DB)	PA to Registrar			
2330/2023	10/05/2023	NIL		RACHNA GUPTA, M(J), CESTAT, NEW DELHI	Monthly Disposal Statement of Appeals for the month of April, 2023	PA			
2331/2023	10/05/2023	NIL DATED 08/05/2023		RAJEEV TANDON, M(T), CESTAT, KOLKATA	Monthly Disposal Statement of Appeals April, 2023	PA			
2332/2023	10/05/2023	CESTAT/AHM/M(T)/2022 DT: 02/05/2023		P.A. TO HONBLE	Disposal statement	PA			

3			M(J)	for the month of April 2023				
2333/2023	10/05/2023	NIL DT 10/5/2023	J.K. GOLAY, SPS	Permission for Pronouncement	PA to Registrar			
2334/2023	11/05/2023	NO. AD/23/ DTD 9/5/2023	SUNIL ZOKARKAR, DY. EXECUTIVE DIRECTOR-I (F&A)	Application for Deputation in r/o Mrs. R. Alamelu, Stenographer-reg	Administration Section			
2335/2023	11/05/2023	F.NO.10/CESTAT/HYD/OS/23 DT 10/5/2023	DR, CESTAT, HYDERABAD	Sanction for OSP of Rs. 41,630.88/-reg (approved)	Administration Section			
2336/2023	11/05/2023	F.NO.03/CESTAT/HYD/TEL-01/20 DTD 10/5/2023	DR, CESTAT, HYDERABAD	Sanction for telephone bills Rs. 11,038/-reg (approved)	Administration Section			
2337/2023	11/05/2023	F.NO.09/CESTAT/HYD/H. TAXI/21-II DTD 10/5/2023	DR, CESTAT, HYDERABAD	Seeking approval for Sanction of Taxi hiring-reg	Administration Section			
2338/2023	11/05/2023	NIL	SANTOSH KUMAR TIWARI, DR, CESTAT, NEW DELHI	Revised application form with request to condone the delay-reg	Administration Section			
2339/2023	11/05/2023	F.NO.PF/CESTAT/MUM/ADMN/VF/2021 DT 9/5/2023	MANAS KUMAR SINHA, AR, CESTAT,	Technical Resignation from service in	Administration Section			

			MUMBAI	r/o Shri Vipin F. Gupta, MTS-reg-reg				
2340/2023	11/05/2023	NIL DTD 9/5/2023	ANIL CHOUDHARY MEMBER (J)	Leave application for CL 12 to 15 May, 2023 with SLP-reg	Administration Section			
2341/2023	11/05/2023	NIL	VED PRAKASH CHUG, COURT MASTER	Joining report after availing leave-reg	Administration Section			
2342/2023	11/05/2023	NIL DTD 10/5/2023	SUSHMA RANI PAL, MTS	Leave application for 8/5/2023-reg	Administration Section			
2343/2023	11/05/2023	F.NO.71/CESTAT/CASH/MISC/2022-23 DTD 10/5/2023	MUKESH GUPTA, DR,CESTAT	MACP in r/o Mrs. Kamala, MTS-reg	Administration Section			
2344/2023	11/05/2023	NIL DT 10/5/2023	LALIT KUMAR, LDC	Joining report after availing leave-reg	Administration Section			
2345/2023	11/05/2023	NIL	HEMANT KUMAR, STENO-I	Medical Reimbursement claim-reg	Administration Section			
2346/2023	11/05/2023	C.NO:IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/CETAS/50/23-24 DTD 2/5/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTATs Final Order No. 50578/2023 dated 17/4/2023 in r/o M/s CETAS Healthcare Pvt. Ltd.,	DR(J)			

				Anupam Garden-reg-reg				
2347/2023	11/05/2023	NIL DT 9/5/2023	PRADEEP KORDE, ADV.	Written Submission-reg	DR(J)			
2348/2023	11/05/2023	NIL DATED 11.05.2023	DHANASEKARAN CHINNAKANNU, SPECIAL COUNSEL	Appeal in PCC Imports vs. Micromax	DR(J)			
2349/2023	11/05/2023	NIL DATED 11.05.2023	AJAY SHARMA, M(J), CESTAT, MUMBAI	Permission for pronouncement of order	PA to Registrar			
2350/2023	12/05/2023	NIL DATED 11/05/2023	HEERA LAL, TWD	1 day C.L. on 12/05/2023	Administration Section			
2351/2023	12/05/2023	NIL DATED 11/05/2023	POOJA, LDC, CESTAT, NEW DELHI	11/05/2023 half day C.L.	Administration Section			
2352/2023	12/05/2023	NIL DATED 11/05/2023	RAKESH KUMAR VERMA, UDC, CESTAT, NEW DELHI	1 day leave 10/05/2023	Administration Section			
2353/2023	12/05/2023	NIL DATED 11/05/2023	DEPUTY REGISTRAR (HOO)	sanctioned Rs. 46,000/-	Administration Section			
2354/2023	12/05/2023	NIL DATED 11/05/2023	SATISH KUMAR BARGUJAR, HEAD CLERK, CESTAT PRESENTLY ON DEPUTATION TO TDSAT	Request for pay fixation - reg.	Administration Section			
2355/2023	12/05/2023	NIL DATED 11/05/2023	CHANDERKANTA, SPS	1 day C.L. on	Administration			

3				16/05/2023	Section			
2356 /202 3	12/05 /2023	NIL DATED 11/05/2023	JAGDISH CHAND, M.T.S, CESTAT	2 Days C.L. on 15/05/2023 and 16/05/2023	Admini stration Section			
2357 /202 3	12/05 /2023	NIL DATED 08/05/2023	A LAW ABIDING EMPLOYEE OF GOVT OF INDIA	Complaint against Shri Govind, Steno, CESTAT Chandigarh availing fake LTC - reg.	Admini stration Section			
2358 /202 3	12/05 /2023	NIL DATED 11/05/2023	CESTAT CHANDIGAR H	Fwd: for financial approval and sanction for outsourcing staff through GeM	Admini stration Section			
2359 /202 3	12/05 /2023	NIL DATED 11/05/2023	BHAVNA SINGH	Medical Reimburse ment Claim Form	Admini stration Section			
2360 /202 3	12/05 /2023	NIL	SANGEETA MANHOTRA, COURT MASTER	One Day C.L. - reg.	Admini stration Section			
2361 /202 3	12/05 /2023	NIL DATED 10/05/2023	KULDEEP SINGH, MTS, CESTAT, NEW DELHI	leave on 11/05/2023	Admini stration Section			
2362 /202 3	12/05 /2023	NIL DATED 08/05/2023	SACHIN CHOUDHAR Y, LDC	15 days E.L. 09/05/2023 to 23/05/2023	Admini stration Section			
2363 /202	12/05 /2023	NIL DATED 11/05/2023	S.S. GARG, MEMBER	Station Leave:reg.	Admini stration			

3			(JUDICIAL) CESTAT, CHANDIGAR H		Section			
2364 /202 3	12/05 /2023	F.NO.76/PERSN/CESTAT/ KOL/2023 DT. 03/05/2023	K.ANPAZHA KAN M(T)	C.L. on 19/05/2023	Admini stration Section			
2365 /202 3	12/05 /2023	NIL DATED 08/05/2023	SULEKHA BEEVI C. S., M(J), CESTAT, CHENNAI	Four days E.L. 1st may to 4th may 2023 Prefixing and Suffixing Weeked holiday including friday- 05/05/2023	Admini stration Section			
2366 /202 3	12/05 /2023	NIL DATED 11/05/2023	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	withdrawal of CL for 15/05/2023 and 16/05/2023	Admini stration Section			
2367 /202 3	12/05 /2023	NIL DATED 11/05/2023	SUSHMA RANI PAL, MTS	Form for giving prior intimation or seeking previous sanction under rule 18(2) of the CCS (conduct) rules, 1964 for transaction in respect of immovable property	Admini stration Section			
2368 /202	12/05 /2023	NIL DATED 26/04/2023	PREETY SELARE,	Hindi language -	Admini stration			

3			ASSISTANT DIRECTOR, RAJBHASHA	reg	Section			
2369/2023	12/05/2023	NIL	SANTOSH KUMAR TIWARI	Medical Reimbursement Claim Form	Administration Section			
2370/2023	12/05/2023	NIL DATED 11/05/2023	MOHIT YADAV, CESTAT, NEW DELHI	Medical Reimbursement Claim Form	Administration Section			
2371/2023	12/05/2023	NIL DATED 04/05/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	forwarding of service book of shri Raju Kumar, MTS, CESTAT, Ahmedabad now posted at CESTAT, New Delhi - reg.	Administration Section			
2372/2023	12/05/2023	S.54(LOA)/REVALIDATION/FUND/LE.SHA./D.V.M-301/1005 DT: 11/05/2023	KARYPALAK ABHIYNTA (VAIDHUT), DELHI VAIDHUT MANDAL-301,	Replacement of faulty & providing LED fixture and renovation of 1 no. Toilet at CESTAT office in west block-2, R.K. Puram, New Delhi	CT Section			
2373/2023	12/05/2023	APPEAL NO. E/60044/2023-EX (DB) DT: 09/05/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR	in the matter of CCE, Ludhiana V/s M/s	PA to Registrar			

			H	Nector Lifescience Ltd.				
2374/2023	12/05/2023	NIL DATED 12/05/2023	DEPUTY REGISTRAR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Cause List for Hearing of Defect cases Revised Causelist	PA			
2375/2023	12/05/2023	NIL DATED 11/05/2023	DEPUTY REGISTRAR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Central Registry Cause list for hearing of defect cases	PA			
2376/2023	12/05/2023	NIL DATED 15/05/2023	DEPUTY REGISTRAR, CENTRAL REGISTRY, CESTAT, NEW DELHI	Central Registry Cause list for hearing of defect cases	PA			
2377/2023	15/05/2023	F.NO. Y-17033/1/2023-ISTM DATED 12/05/2023	SANJEEV GUPTA, DEPUTY DIRECTOR & COURSE DIRECOR	Training Course/ Workshop on Orientation Training Programme on PFMS (OTP-PFMS-06) to be conducted from 27/06/2023 to 28/06/2023	Computer Cell	DR(CR)		
2378/2023	15/05/2023	NIL DATED 11/05/2023	SAWPNA A NAYAR	1 day avkash kary	Administration Section			
2379/2023	15/05/2023	NIL DATED 12/05/2023	RAKESH KUMAR, MTS, CESTAT,	one day 11/05/2023	Administration Section			

			NEW DELHI					
2380 /202 3	15/05 /2023	NIL DATED 12/05/2023	AJAY KUMAR, LDC	1 day leave on 11/05/2023	Admini stration Section			
2381 /202 3	15/05 /2023	F.NO. 01/CESTAT/BANG/PKK DT: 28/04/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Order Dated 28/04/2023	Admini stration Section			
2382 /202 3	15/05 /2023	NIL DATED 12/05/2023	SANGEETA MANHOTRA, COURT MASTER	Permission to leave application- reg.	Admini stration Section			
2383 /202 3	15/05 /2023	NIL DATED 12/05/2023	LALIT PRASAD PANT, SPS CESTAT, NEW DELHI	E.L. 2 days 22/05/2023 and 23/05/2023	Admini stration Section			
2384 /202 3	15/05 /2023	NIL DATED 12/05/2023	SOMESH ARORA MEMBER (JUDICIAL)	leave from 13/05/2023 to 28/05/2023	Admini stration Section			
2385 /202 3	15/05 /2023	NIL DATED 12/05/2023	ANIL G. SHAKKARW AR, M(T)	Grant of 2 days E.L. - reg.	Admini stration Section			
2386 /202 3	15/05 /2023	NIL DATED 12/05/2023	DIKSHA SINGH, STENO GR-I, CESTAT, NEW DELHI	Medical Reimburse ment Claim Form	Admini stration Section			
2387 /202 3	15/05 /2023	NIL DATED 12/05/2023	SHANKAR PARSAD MOHANTI, MTS	Intimation of charge of Residence address - reg.	Admini stration Section			
2388 /202 3	15/05 /2023	NIL DATED 11/05/2023	LALIT KUMAR, LDC	1 day leave on 12/05/2023	Admini stration Section			
2389 /202 3	15/05 /2023	NIL DATED 11/05/2023	ISTM	Two days workshop on Project Manageme	Admini stration Section			

				nt (WPM-03) for Officers/Staff and equivalents from 29th to 30th may, 2023.				
2390/2023	15/05/2023	F.NO. HQ-PP103/11/2023-PP-1 DT: 15/05/2023	R.S. PANJIAR, UNDER SECRETARY TO THE GOVT OF INDIA	Notice for Combined Higher Secondary (10+2) Level Examination-2023 - reg.	Administration Section			
2391/2023	15/05/2023	NIL DATED 11/05/2023	JASBIR SINGH, COURT MASTER S.M (BR)	Joining report-reg	Administration Section			
2392/2023	15/05/2023	NIL DATED 02/05/2023	ANITA JAYAKUMAR, S.P.S.	Intimation of purchase of immovable property under CCS(Conduct) Rules, 1964 - reg.	Administration Section			
2393/2023	15/05/2023	NIL DATED 10/05/2006	REKHA SHEKHAWAT, PA TO HON. PRESIDENT, CESTAT, NEW DELHI	CONFIDENTIAL	Administration Section			
2394/2023	15/05/2023	NIL DATED 09/05/2023	P. ANJANI KUMAR, M(T), CESTAT, CHANDIGARH	Rent Receipt, reimburse Rs. 90,000/- reg.	Account Section			

2395 /202 3	15/05 /2023	F.NO. 01/CESTAT/BANG/PKK DT: 28/04/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Order Dated 28/04/2023	Accou nt Section			
2396 /202 3	15/05 /2023	F.NO. 49(1)/ MEDICAL CLAIM/ CESTAT/ 2017- PART-V NIL DATED 08/05/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Request for reconsidera tion of medical Claim of Sh. Deepak Kumar, Head Clerk- reg.	Accou nt Section			
2397 /202 3	15/05 /2023	NIL DATED 12/05/2023	CUSTOMS DB	Larger Bench Orders - reg.	DR(J)			
2398 /202 3	15/05 /2023	C.NO. IV(16)/REVIEW/GST/DEL HI- SOUTH/CESTAT/HLS/789/ 22-23/2439 DT: 09/05/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT Final Order No.50439/2 023 dated 10/04/2023	DR(J)			
2399 /202 3	15/05 /2023	C.NO. IV(16)/REVIEW/GST/DEL HI- SOUTH/CESTAT/NBCC/52 /23-24/2441 DT: 09/05/2023 DT: 09/05/2023	KUMAR SATYAM, GST, SOUTH DELHI	Review of CESTAT final order no. 50592/2023 dated 27.04.2023	DR(J)			
2400 /202 3	15/05 /2023	NIL DATED 08/05/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No(s) 5217-5218 of 2009 in FO 234 And 237 of 2009	DR(J)			
2401 /202 3	15/05 /2023	NIL DATED 24/04/2023	ANIMESH FOUNDER/D AAKIA PVT. LTD.	Use of Indian Massaging, Video Conference		AR(Co mp)		

				& Translation platform				
2402 /202 3	15/05 /2023	NIL DATED 10/05/2023	KRIPA SHANKER, DR, CESTAT, MUMBAI	Reply to the letter dated 02/05/2023 issued by the deputy Registrar, CESTAT New Delhi in Appeal No.C/8946 5/2014 - reg.	PA to Registr ar			
2403 /202 3	15/05 /2023	NIL	M.M.PARTHI BAN M(T)	Monthly Disposal Statement of Appeals for April 2023	PA			
2404 /202 3	15/05 /2023	NIL DATED 11/05/2023	MUKESH GUPTA, DR	Office Order Dt: 11/05/2023 - reg.	PA			
2405 /202 3	15/05 /2023	NIL DATED 15/05/2023	DY. REGISTRAR (SINGLE MEMBER APPEAL BRANCH)	Single Member (Appeal Branch Causelist)	PA			
2406 /202 3	15/05 /2023	NIL	REGISTRAR, CESTAT	Approval to pursue negotiation agisnst GeM Bid No. GEM/2023/ b/3308269- reg	CT Section			
2407 /202 3	16/05 /2023	NIL DT 15/5/2023	HON. MR. JUSTICE DILIP	Dysfunctio nal of new website-reg		AR(co mp)		

			GUPTA, PRESIDENT, CESTAT					
2408 /202 3	16/05 /2023	D.NO.32169/2018/SEC- XVII-A DTD 6/5/2023	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 11330 of 2018 in A 70517 of 2017-reg (remand matter)	PA to Registr ar			
2409 /202 3	16/05 /2023	NIL DATED 15/05/2023	SURAJ SINGH	4 days leave 09/05/2023 to 15/05/2023	Admini stration Section			
2410 /202 3	16/05 /2023	NIL DATED 15/05/2023	VED PRAKASH CHUGH, SM	one day 15/05/2023	Admini stration Section			
2411 /202 3	16/05 /2023	NIL DATED 15/05/2023	RAM KUMAR. M.T.S.	5 days E.L. 08/05/2023 to 12/05/2023	Admini stration Section			
2412 /202 3	16/05 /2023	NIL DATED 15/05/2023	KRISHAN KUMAR, UDC/CASHIE R, CESTAT, NEW DELHI	Submission of Children Education Allowances for the academic year 2022- 23.	Admini stration Section			
2413 /202 3	16/05 /2023	NIL DATED 15/05/2023	DEVANAND	2 days leave 26/05/2023 to 27/05/2023	Admini stration Section			
2414 /202 3	16/05 /2023	NIL DATED 15/05/2023	RANJU MADHRA, SPS	3 days Commutd Leave 10/05/2023 to 12/05/2023	Admini stration Section			
2415	16/05	NIL DATED 15/05/2023	SOMPAL,	2 days E.L.	Admini			

/2023	/2023		MTS	11/05/2023 to 12/05/2023	stration Section			
2416/2023	16/05/2023	NIL DATED 15/05/2023	SOMPAL, MTS	4 days E.L. 01/05/2023 to 04/05/2023	Administration Section			
2417/2023	16/05/2023	NIL DATED 15/05/2023	MANOJ KUMAR	E.L. 2 days 11/05/2023 to 12/05/2023	Administration Section			
2418/2023	16/05/2023	NIL DATED 15/05/2023	SOMBIR	Medical Reimbursement claim form	Administration Section			
2419/2023	16/05/2023	NIL DATED 15/05/2023	BUDH SAIN, MTS	25 days E.L. 18/04/2023 to 12/05/2023	Administration Section			
2420/2023	16/05/2023	NIL DATED 12/05/2023	VAISHALI KHARBANDA	Application for deputation for the Post of Technical officer in r/o circular dated 28/03/2023 - reg.	Administration Section			
2421/2023	16/05/2023	NIL DATED 09/05/2023	SADANAND YADAV, MCPO I (US) STAFF OFFICER (ADMIN) FOR COMMODORE	Forwarding of ACRs for the post of Sr. Private Secretary in customs excise & service tax appellate tribunal	Administration Section			
2422/2023	16/05/2023	NIL DATED 11/05/2023	SWAPNIL TIWARI,	Officer Order dt:	Administration			

3			ASSISTANT REGISTRAR/HOO	11/05/2023	Section			
2423/2023	16/05/2023	P.F. CESTAT/MUM/ADMIN/MKS/2022/352 DT: 11/05/2023	MANAS KUMAR SINHA, SAHAYAK PANJIKAR, CESTAT, MUMBAI	regarding carry forward of earned leave	Administration Section			
2424/2023	16/05/2023	CESTAT/AHD/PER/66/2018/175 DT: 08/05/2023	UMA SHANKAR VERMA, DEPUTY RAGISTRAR	Forwarding of E.L. application in r/o Honble Shri Raju, M(T), CESTAT, Ahmedabad - reg.	Administration Section			
2425/2023	16/05/2023	F.NO. 01/CESTAT/BANG/NSP DATED 08/05/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Forwarding of application for Medical advance - reg.	Administration Section			
2426/2023	16/05/2023	NIL DATED 10/05/2023	UMA SHANKAR VERMA, DEPUTY RAGISTRAR	Payment of Outsourcing posts of Stenographer & Multi Tasking Staff in r/o CESTAT, Ahmedabad for the month of April 2023 - reg.	Account Section			
2427/2023	16/05/2023	NIL	MTNL	Channel Rent, NTU charges, Port Charges,	AR(Comp.)			

				Activation Charges, Other Charges. etc. Rs. 324918/-				
2428/2023	16/05/2023	NIL DATED 15/05/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Compliance report regarding Circular dt 25/01/2023 - reg.	DR(J)			
2429/2023	16/05/2023	CESTAT/AHD/PER/76/18/176 DT: 11/05/2023	UMA SHANKAR VERMA, DEPUTY REGISTRAR	Identity card of Shri Raju Kumar, MTS, CESTAT, Ahmedabad now posted at CESTAT, New Delhi - reg.	CT Section			
2430/2023	16/05/2023	F.NO. 44/ESH/DR/CESTAT/KOL/2016/128 DT: 15/05/2023	T.K. SARKAR, DEPUTY REGISTRAR	order Dt: 02/05/2023 passed by Mr. ashok jindal and mr. Rajeev Tandon which is self-explanatory	PA to Registrar			
2431/2023	16/05/2023	NIL DATED 15/05/2023	SHOBHA	uploading mistake 15/05/2023	PA to Registrar			
2432/2023	16/05/2023	NIL	AJAY SHARMA, M(J)	Monthly Disposal Statement of Appeals april, 2023	PA			
2433/2023	16/05/2023	NIL DATED 12/05/2023	D.R., MUKESH	Office order dt:	PA			

3			GUPTA	12/05/2023				
2434 /202 3	16/05 /2023	NIL DATED 02/05/2023	MUKESH GUPTA, D.R.	Office Order 02/05/2023	PA			
2435 /202 3	16/05 /2023	F.NO. 38(1)/ACR CORRS /CESTAT / ALLD/ -2016 DT: 09/05/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of APAR - reg.	Admini stration Section			
2436 /202 3	16/05 /2023	NIL DT 15/5/2023	DR. RACHNA GUPTA, M(J)	Leave application with SLP on 11/5/2023- reg	Admini stration Section			
2437 /202 3	16/05 /2023	NIL DT 11/5/2023	S. S. GARG, M(J)	Station leave permission from 12 to 14 May,2023- reg	Admini stration Section			
2438 /202 3	16/05 /2023	NIL	GAJENDRA SINGH, HEAD CLERK	Leave application for EL on 16 to 18 May, 2023- reg	Admini stration Section			
2439 /202 3	16/05 /2023	CESTAT/AHD/PER/78/201 8/174 DT 4/5/2023	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Forwarding of computer advance for Rs. 50,000/- in r/o Shri Sujeet Kumar, MTS, CESTAT, Ahmedaba d-reg	Admini stration Section			
2440 /202 3	16/05 /2023	CESTAT/AHD/PER/18/202 2/180 DTD 8/5/2023	UMA SHANKAR VERMA, DR, CESTAT,	Forwarding of leave application & joinig	Admini stration Section			

			AHMEDABA D	report in r/o Shri Uma Shankar Verma, DR, CESTAT, Ahm-reg				
2441 /202 3	16/05 /2023	NIL DT 15/5/2023	HEMANT KUMAR, PA	Reimburse claim for refreshment to Hon. Mr. Ajay Sharma, M(J)-reg	Accou nt Section			
2442 /202 3	16/05 /2023	NIL DT 12/5/2023	ANITHA JAYAKUMA R, SPS	Reimburse claim for item purchased for the celebration of 40th Anniversar y of CESTAT- reg	CT Section			
2443 /202 3	17/05 /2023	NIL DATED 09/05/2023	HEMANT KUMAR STENO GRADE I	1 Day CL	Admini stration Section			
2444 /202 3	17/05 /2023	NIL DATED 16/05/2023	SANGEETA MALHOTRA, CM	1 day CL reg.	Admini stration Section			
2445 /202 3	17/05 /2023	NIL DATED 16/05/2023	SANGEETA MALHOTRA, CM	23 days 08/06/2023 to 30/06/2023	Admini stration Section			
2446 /202 3	17/05 /2023	NIL DATED 16/05/2023	SANGEETA MALHOTRA, CM	For Private Visits abroad	Admini stration Section			
2447 /202 3	17/05 /2023	NIL DATED 15/05/2023	YOGESH SHARMA US TO THE GOI	Application for Shri Nihal Singh, Steno	Admini stration Section			

				Grade-!, CESTAT Allahabad - reg.				
2448 /202 3	17/05 /2023	NIL DATED 16/05/2023	ARPIT JAIN MTS	Technical resignation from service - reg.	Admini stration Section			
2449 /202 3	17/05 /2023	NIL DATED 12/05/2023	RAJIV SHARMA	Deputy Director	Admini stration Section			
2450 /202 3	17/05 /2023	F.NO. 33/CESTAT/BANG/STENO /OSP NIL	TENDER ON GEM	Ref: Pre- noting no. 24/2023 - reg.	Admini stration Section			
2451 /202 3	17/05 /2023	NIL DATED 16/05/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR, ALLAHABAD	Sanction reg.	Admini stration Section			
2452 /202 3	17/05 /2023	NIL DATED 13/03/2023	BLACK MONTHLY STATEMENT, AIRTEL	This months summary Rs. 2,587.74	Accou nt Section			
2453 /202 3	17/05 /2023	NIL DATED 16/05/2023	CHETAN KUMAR SHUKLA, COURT ADMIN	Request to provide certified copy of appeal filed in the matter Shri Mahendra Meena v. Commissio ner of Central Goods and Service Tax, Excise and Customs, Bhopal,	DR(J)			

				Appeal No. E/50644/20 18.				
2454 /202 3	17/05 /2023	NIL DATED 15/05/2023	ADVOCATE RANJAN MEHTA A/R	Diary No. 505552023 I Saint Gobain India Private Limited Vs. Commissio ner of CGST & Central Excise, Jaipur	DR(J)			
2455 /202 3	17/05 /2023	NIL	Z.U.ALVI, COUNSEL FOR APPLICANT/ APPELLANT	Hearing DT: 19.05.2023; Applicants Written Submission .	DR(J)			
2456 /202 3	17/05 /2023	NIL DATED 16/05/2023	V.K. SINHA SPS, CESTAT, MUMBAI	Request for deletion of orders	PA to Registr ar			
2457 /202 3	17/05 /2023	NIL DATED 16/05/2023	SEEMA SADANA, SPS	correction - reg.	PA to Registr ar			
2458 /202 3	17/05 /2023	NIL DTD 17/5/2023	ARYA ASHOK ADG	Request for issue of vigilance clearance certificate- reg	Admini stration Section			
2459 /202 3	17/05 /2023	NIL DATED 16/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABA D	Financial sanction for BNPL bill of the month of April-23	Admini stration Section			
2460 /202 3	17/05 /2023	NIL DATED 16/05/2023	DEPUTY REGISTRAR, CESTAT,	Financial sanction for drinking	Admini stration Section			

			HYDERABAD	water bill bill of the month of March-23				
2461/2023	17/05/2023	NIL DATED 16/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Financial sanction for Hiring of car bill for touring M(J)	Administration Section			
2462/2023	17/05/2023	NIL DATED 16/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Financial sanction for Hiring of car bill for touring M(T)	Administration Section			
2463/2023	17/05/2023	NIL DATED 17/05/2023	SONAL GANWANI, ASSISTANT SECTION OFFICER, AD. 1C (CESTAT) DEPARTMENT OF REVENUE.	Re: Medical Certificate of Members, CESTAT - reg.	Administration Section			
2464/2023	17/05/2023	NIL DATED 17/05/2023	HARISH KUMAR, FACULTY CONSULTANT & COURSE DIRECTOR	Training programme on MS-Excel (Advance) (MS-Ex(Adv)-05) to be conducted from 19, Jun 2023 to 21, Jun 2023	Administration Section			
2465/2023	18/05/2023	F.NO.G(19)/(1)CESTAT/PAY FIXATION/2015 DT: 15/05/2023	MOHINDER SINGH, DEPUTY REGISTRAR/HOO	Vetting up/verification of Pay fixation Orders -	Administration Section			

				reg.				
2466 /202 3	18/05 /2023	F.NO. 3/12/KAILASH-STENO-I/ADMN/CHD--2017 DT: 15/05/2023	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of LPC in r/o Sh. Kailash, Steno-I - reg.	Admini stration Section			
2467 /202 3	18/05 /2023	NIL DATED 17/05/2023	SUKHBIR SINGH	19 days leave from 28/04/2023 to 16/05/2023	Admini stration Section			
2468 /202 3	18/05 /2023	APPLICATION NO. OTP-PFMS-06-27JUN2023-0013 DT: 17/05/2023	NOMINEE DETAILS	Orientation Training Programme on PFMS	Admini stration Section			
2469 /202 3	18/05 /2023	APPLICATION NO. WPM-03-29MAY2023-0020 DT: 17/05/2023	NOMINEE DETAILS	Workshop on Project Managemen t	Admini stration Section			
2470 /202 3	18/05 /2023	APPLICATION NO. WPM-03-29MAY 2023-0017 DT: 17/05/2023	NOMINEE DETAILS	Workshop on Project Managemen t	Admini stration Section			
2471 /202 3	18/05 /2023	NIL DATED 15/05/2023	ARVIND KUMAR, LOWER DIVISION CLERK	1 day leave from 11/05/2023 to 12/05/2023	Admini stration Section			
2472 /202 3	18/05 /2023	NIL DATED 17/05/2023	SUSHMA RANI PAL, MTS	Half day leave form 16/05/2023 to 17/05/2023	Admini stration Section			
2473 /202 3	18/05 /2023	NIL DATED 16/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABA D	Financial sanction for Rent bill of the month of May-23 (Approval)	Admini stration Section			
2474 /202 3	18/05 /2023	NIL DATED 16/05/2023	DEPUTY REGISTRAR, CESTAT,	Approval for HIRING	Admini stration Section			

			HYDERABAD	CAR From L1 service provider (Approval)				
2475/2023	18/05/2023	F.NO. 01/CESTAT/BANG/NS DT: 08/05/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Pay Fixation Order - reg.	Administration Section			
2476/2023	18/05/2023	F.NO. 01/CESTAT/BANG/AP DT: 08/05/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Pay Fixation Order - reg.	Administration Section			
2477/2023	18/05/2023	F.NO. 01/CESTAT/BANG/AN DT: 12/05/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Forwarding of Pay Fixation Order for vetting - reg.	Administration Section			
2478/2023	18/05/2023	NIL	SUPERINTENDENT(JUDL.) FOR ASSISTANT REGISTRAR (C)	CM- 7330-CII-2022 in /and CEA No. 19 of 2022 (O&M)	DR(J)			
2479/2023	18/05/2023	NIL	SUPERINTENDENT(JUDL.) FOR ASSISTANT REGISTRAR (CR)	CEA No. 32 of 2012 (OZM) Commission of Central Excise Commission rate	DR(J)			
2480/2023	18/05/2023	C.NO. IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/BOEING /54/23-24/2792 DT: 12/05/2023	KUMAR SATYAM, SOUTH DELHI	Review of CESTATs Final Order No. 50638-50639/2023 Dt: 10/05/2023 in respect of M/s Boeing	DR(J)			

				India Defense Pvt. Ltd. 3rd Floor, DLF Centre, Parliament Street, New Delhi- 110001 - reg.				
2481 /202 3	18/05 /2023	NIL DATED 03/05/2023	SUPERINTEN DENT(JUDL.) FOR ASSISTANT REGISTRAR (CR)	CEA no. 37 of 2016 (02m) Commissio ner of Central Excise, Gurgaon-II	DR(J)			
2482 /202 3	18/05 /2023	F.NO. G-20(2)/ACCTS- IT/CESTAT/CHE/2016 DT: 15/05/2023	MOHINDER SINGH, DEPUTY REGISTRAR/ DOO	Issue of Form 16 part A&B - reg.	Accou nt Section			
2483 /202 3	18/05 /2023	F.NO. 1/7/ DIFF-OPINION/ CESTAT/CHD-2021 DT: 15/05/2023	DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Difference of opinion matter - reg.	PA to Registr ar			
2484 /202 3	18/05 /2023	F.NO.01/CESTAT/BANG/N S DTD 17/5/2023	V.P.PANDEY, DR, CESTAT, BANGALORE	Forwarding of joining report in r/o Nihal Singh, Steno-I-reg	Admini stration Section			
2485 /202 3	18/05 /2023	NIL DT 17/5/2023	ANIL CHOUDHAR Y MEMBER (J)	Station leave permission on 19th May (evening) to 22 May,2023 (morning)-	Admini stration Section			

				reg				
2486 /202 3	18/05 /2023	F.NO.3/5/MISC./ADMN- 2017-II DTD 15/5/2023	DR, CESTAT, CHANDIGAR H	Filling of the Two head Clerks Post at CESTAT, Chandigarh -reg	Admini stration Section			
2487 /202 3	18/05 /2023	CESTAT/AHD/MJ/23/182 DTD 12/5/2023	SOMESH ARORA, M(J), CESTAT, AHMEDABA D	Permission for station leave during Summer vacation from 13/5/2023 to 28/5/2023 (resumptio n of duty on 29th Morning of May, 2023)-reg	Admini stration Section			
2488 /202 3	19/05 /2023	F.NO.14(1)/CAR HIRING/CESTAT/ALD/201 5-PART-II	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Sanction of Rs. 3,150/- (Approved)	Admini stration Section			
2489 /202 3	19/05 /2023	F.NO.14(1)/CAR HIRING/CESTAT/ALD/201 5-PART-II	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Financial Sanction of Rs. 3,570/- (Approved)	Admini stration Section			
2490 /202 3	19/05 /2023	NIL DATED 18/05/2023	JITENDER, MTS	Perform the Day Duty of Chowkidar on 27/05/2023 reg.	Admini stration Section			
2491 /202 3	19/05 /2023	NIL DATED 18/05/2023	SANJEEV GUPTA, DEPUTY DIRECTOR & COURSE	Two days Training Programme on "Statistical	Admini stration Section			

			DIRECTOR	Tools and Techniques "				
2492/2023	19/05/2023	F.NO. CESTAT/MUM/ADMIN/HIRING VEHICLES/2022 DT: 17/05/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR	Contract regarding hiring of vehicles for office - reg.	Administration Section			
2493/2023	19/05/2023	NIL DATED 12/05/2023	DR. SUVENDU KUMAR PATI M(J)	APAR in respect of Mr. Sanjay Prasad, Steno Gr. II for the Period from January 2022, to December, 2022	Administration Section			
2494/2023	19/05/2023	NIL DATED 17/05/2023	KAMLA (RET. MTS)	Submission the NPS withdrawal form under Pran No. 110010019 190	Administration Section			
2495/2023	19/05/2023	F.NO. PF/CESTAT/MUM/ADMN/PGC/358 DT: 12/05/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR	Vetting of Pay Fixation in respect of Shri. Pramod Gopalrao Chandekar, Head Cleark, CESTAT, Mumbai regd.	Administration Section			
2496/2023	19/05/2023	F.NO. 04/CESTAT/HYD/SKS/21/106 DT: 11/05/2023	T.VISWA PRAKASH, DEPUTY REGISTRAR/HOO CESTET	Office Order Dt: 11/05/2023	Administration Section			

			HYDERABAD					
2497/2023	19/05/2023	NIL DATED 17/05/2023	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	2 days leave on 18/05/2023 to 19/05/2023	Administration Section			
2498/2023	19/05/2023	NIL DATED 15/05/2023	R. BHAGYA DEVI M(T)	5 days half pay leave from 17/04/2023 to 21/04/2023	Administration Section			
2499/2023	19/05/2023	NIL DATED 12/05/2023	M.M. PARTHIBAN M(T) CESTAT, MUMBAI	Intimation of availing of station leave during the vacation - reg.	Administration Section			
2500/2023	19/05/2023	NIL DATED 12/05/2023	ANIL. G. SHAKKARWAR	Grant of Two days Earned Leave - reg.	Administration Section			
2501/2023	19/05/2023	NIL DATED 18/05/2023	KRISHAN KUMAR	Medical Reimbursement claim form	Administration Section			
2502/2023	19/05/2023	NIL DATED 18/05/2023	NARESH BHARDWAJ, JOINT DIRECTOR, INSTITUTE OF SECRETARIAT TRAINING AND MANAGEMENT (ISTM)	Congratulations! Acceptance of Nomination for Training Programme at ISTM - reg.	Administration Section			
2503/2023	19/05/2023	NIL DATED 15/05/2023	YOGESH SHARMA UNDER SECRETARY TO THE	Purchase of laptops for newly joined Member of		AR(Co mp.)		

			GOVERNMENT OF INDIA	the CESTAT - reg.				
2504/2023	19/05/2023	F.NO. 01/CESTAT/BANG/JUDI DT: 18/05/2023	BALASUBRAMANIS, ASSISTANT RAGISTRAR	Compliance report of pending appeals prior to 2009 - reg.	DR(J)	CR		
2505/2023	19/05/2023	F.NO. 7/CESTAT/KOL/ DT: 18/05/2023	DEPUTY REGISTRAR, CESTAT, KOLKATA	Compliance report dated 25-01-2023, as statement of case prior to 2009.	DR(J)	CR		
2506/2023	19/05/2023	C.NO. IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/BHARTI/59/23-24/2854 DT: 15/05/2023	KUMAR SATYAM, SOUTH DELHI	Review of CESTATs Final Order No. 50642/2023 DT: 09/05/2023	DR(J)			
2507/2023	19/05/2023	C.NO. IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/EPFO/58/23-24/2852 DT: 15/05/2023	KUMAR SATYAM, SOUTH DELHI	Review of CESTATs Final Order No. 50644/2023 Dt: 08/05/2023	DR(J)			
2508/2023	19/05/2023	C.NO. IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/CUSHMAN/57/23-24/2857 DT: 15/05/2023	KUMAR SATYAM, SOUTH DELHI	Review of CESTATs Final Order No. 50641/2023 Dt: 04/05/2023	DR(J)			
2509/2023	19/05/2023	NIL DATED 18/05/2023	SEEMA SADANA, SPS TO M(T-HRP)	Reimbursed bill for tea biscuit	Account Section			
2510/2023	19/05/2023	F.NO. 01/CESTAT/BANG/VPP	BALASUBRAMANIS,	Forwarding of	Account			

3		DATED 18/05/2023	ASSISTANT RAGISTRAR	application for advance on transfer - reg.	Section			
2511/2023	19/05/2023	NIL DATED 18/05/2023	REKHA SHEKHAWAT, STENO - I	Correction in the uploaded appeal	PA to Registrar			
2512/2023	19/05/2023	NIL DATED 22/05/2023	DEPUTY REGISTRAR, CENTRAL REGISTRY	Central Registry Cause list for hearing of defect cases Dt: 22/05/2023	PA			
2513/2023	19/05/2023	NIL DATED 16/05/2023	MUKESH GUPTA, D.R.	hindi - reg.	PA			
2514/2023	19/05/2023	NIL DATED 22/05/2023	DY. REGISTRAR, SINGLE MEMBER APPEAL BRANCH	Single Member (Appeal Branch) Causelist	PA			
2515/2023	19/05/2023	NIL DATED 18/05/2023	MUKESH GUPTA, D.R.	Office Order reg.	PA			
2516/2023	22/05/2023	NIL DATED 19/05/2023	OLIVIA CHAKRABORTY, SECTION OFFICER, CESTAT , NORTH BLOCK	RTI application pertaining of CESTAT	CPIO			
2517/2023	22/05/2023	F.NO. 01/CESTAT/BANG/LK DT: 12/05/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Forwarding of Service Book - reg.	Administration Section			
2518/2023	22/05/2023	NIL	ANIL KUMAR, MTS	E.L. 2 days 17/05/2023 to	Administration Section			

				18/05/2023				
2519 /202 3	22/05 /2023	F.NO. 01/CESTAT/BANG/PKK DT: 12/05/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Forwarding of Service Book - reg.	Admini stration Section			
2520 /202 3	22/05 /2023	NIL DATED 15/05/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Coverage under Central Civil Service (Pension) Rules 1972 - reg.	Admini stration Section			
2521 /202 3	22/05 /2023	F.NO. 3/5/MISC./ADMN- 2017-II DT: 15/05/2023	DY. REGISTRAR, CESTAT, CHANDIGAR H	Filling of the Two Head Clerks Post at CESTAT, Chandigarh - reg,	Admini stration Section			
2522 /202 3	22/05 /2023	F.NO. 01/CESTAT/HYD/ESTT/17 -II/110 DT: 15/05/2023	T.VISWA PRAKASH, DEPUTY REGISTRAR/ HOO CESTET HYDERABA D	Forwarding of rent & maintenanc e arrears bill submitted by HMWSSB, Hyderabad for the period 03/11/2020 to 31/03/2023 as per rent agreement Dt: 25/04/2023 - reg.	Admini stration Section			
2523 /202 3	22/05 /2023	F.NO. A-19(1)/PERS. FILE/SBP-AR/CHE./2022 DT: 16/05/2023	MOHINDER SINGH, DEPUTY	Implementi on of MACP	Admini stration Section			

			REGISTRAR	scheme in CESTAT - reg.				
2524/2023	22/05/2023	F.NO. 04/CESTAT/HYD/SKS/21/106 DT: 15/05/2023	T.VISWA PRAKASH, DEPUTY REGISTRAR/HOO CESTET HYDERABAD	Forwarding of letter Dt: 11/04/2023 a/w documents related to purchase of immovable property by Sh. Sanjay Kumar Sharma, Head Clerk.	Administration Section			
2525/2023	22/05/2023	NIL DATED 18/05/2023	YOGESH SHARMA UNDER SECRETARY TO THE GOVERNMENT OF INDIA	Application for permission for foreign visit in r/o Shri C.J. Methew, M(T) - reg.	Administration Section			
2526/2023	22/05/2023	NIL DATED 22/05/2023	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	Submission of joining report after E/L.	Administration Section			
2527/2023	22/05/2023	NIL DATED 19/05/2023	KRIPA SHANKER, CESTAT, MUMBAI	Compliance Report of Circular Dated 25/01/2023	DR(J)			
2528/2023	22/05/2023	F.NO. 01/CESTAT/BANG/JUDI DT: 18/05/2023	BALASUBRAMANIS, ASSISTANT REGISTRAR	Compliance report of pending appeals prior to 2009 - reg.	DR(J)			
2529/2023	22/05/2023	NIL DATED 19/05/2023	DR CESTAT, AHMEDABAD	Pending Report of Prior of	DR(J)			

				2009 at CESTAT Ahmedaba d				
2530 /202 3	22/05 /2023	NIL DATED 20/05/2023	P.R.V. RAMANAN	appeals No.s : C/51823/20 21; C/51874/20 21; C/51875/20 21.	DR(J)			
2531 /202 3	22/05 /2023	F.NO. 1/7/DIFF-OPINION/ CESTAT/ CHD - 2021 DT: 19/05/2023	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR H	Reply of subject " Difference opinion matter" letter dated 19/05/2023 reg.	PA to Registr ar			
2532 /202 3	22/05 /2023	F.NO. CESTAT/EXCISE/RELIST/ 2023 DT: 19/05/2023	KRIPA SHANKER, DY. REGISTRAR, CESTAT, MUMBAI	Relisting of appeals of DB & SMB - reg.	PA to Registr ar			
2533 /202 3	22/05 /2023	NIL DATED 22/05/2023	DR, CESTAT, CHENNAI	Roster - Reg.	PA to Registr ar			
2534 /202 3	22/05 /2023	NIL DT 18/5/2023	PULKIT KUMAR, 37/C, AWADH BIHARI COLONY, PRAYAGRAJ- 211001	LTC Scam in CESTAT Chandigarh -reg	Admini stration Section			
2535 /202 3	22/05 /2023	F.NO.01/CESTAT/HYD/ES TT./21 DTD 16/5/2023	DR, CESTAT, HYDERABA D	Sanction of Rs. 10,95,984/- for rent for month of April 2023 (approved)-	Admini stration Section			

				reg				
2536 /202 3	22/05 /2023	F.NO.CESTAT/MUM/ADM N/HIRING OF VEHICLES /2022 DTD 17/5/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Financial Sanction of Rs. 37,80,000/- towards hiring of 06 no. of Vehicles- reg (approved)	Admini stration Section			
2537 /202 3	23/05 /2023	F.NO. 01/CESTAT/BANG/AK DT: 18/05/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Forwarding of draft Pay Fixation Order - reg.	Admini stration Section			
2538 /202 3	23/05 /2023	F.NO. 01/CESTAT/BANG/NS DT: 17/05/2023	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Forwarding of joining report - reg.	Admini stration Section			
2539 /202 3	23/05 /2023	F.NO 04/CESTAT/HYD/PF/AJ.K/ 16/111 DT: 18/05/2023	T.VISWA PRAKASH, DEPUTY REGISTRAR/ HOO CESTET HYDERABA D	Forwarding of Service book of Sh. Ajay Kumar, LDC - reg.	Admini stration Section			
2540 /202 3	23/05 /2023	NIL DATED 22/05/2023	P.A. TO SHRI P. DINESHA, M(J), CESTAT, CHENNAI	leave on 22nd and 23rd May, 2023	Admini stration Section			
2541 /202 3	23/05 /2023	F.NO. A-24(2)/LEAVE FILE/MS-DR/CHE/2021 DT: 22/05/2023	G SHRIDHAR, SPS	Forwarding of Joining Report of Shri Mohinder Singh, DR - reg.	Admini stration Section			
2542 /202 3	23/05 /2023	NIL DATED 22/05/2023	NISHA	Offer of appointmen t as LDC	Admini stration Section			

2543 /2023	23/05 /2023	NIL DATED 18/05/2023	DR. RAVINDRA KUMAR, ADDITIONAL COMMISSIONER	Request regarding Post of Court Master on Deputation Basis in the Customs Excise & Service Tax Appellate Tribunal, Chandigarh - reg.	Administration Section			
2544 /2023	23/05 /2023	F.NO. CESTAT/MUM/ADMIN IP/2007 DT: 17/05/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Intimation of Purchase of immovable property under CCS (Conduct) Rules, 1964 - reg.	Administration Section			
2545 /2023	23/05 /2023	F.NO. 77/PERSN/CESTAT/KOL/2 023/137 DT: 18/05/2017	RAJEEV TANDON M(T)	Permission to visit UK. Ireland and Italy - reg.	Administration Section			
2546 /2023	23/05 /2023	F.NO. E. 30012/1/2023 - HINDI-4-DOR DT: 15/05/2023	PREETY SELARE, SAHAYAK NIRDESHAK (RAJBHASHA)	Rejbbhasha hindi - regarding	Administration Section			
2547 /2023	23/05 /2023	NIL DATED 17/05/2023	T.K. SARKAR, DEPUTY REGISTRAR	Intimation for appearing in exam and requesting for experience certificate required for the post.	Administration Section			

2548 /202 3	23/05 /2023	F.NO. 9(5)/PF/VB/MTS/CESTAT/ ALLD/2018 DT: 18/05/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of intimation regarding various post of sh. Vivekanan dd Bharti, MTS - reg.	Admini stration Section			
2549 /202 3	23/05 /2023	F.NO. 23(49)/CIRCULAR/CESTA T/ADMN-14 DT: 19/05/2023	MUKESH GUPTA, D.R.	Circular dt: 19/05/2023	Admini stration Section			
2550 /202 3	23/05 /2023	NIL DATED 22/05/2023	DEEPAK KUMAR MALIK, UDC	Re- imburse ment of Chindren Education allowance - reg.	Admini stration Section			
2551 /202 3	23/05 /2023	NIL DATED 22/05/2023	SEEMA SADANA, SPS	reimbursed of bill for baggit purse.	CT Section			
2552 /202 3	23/05 /2023	F.NO. 01/CESTAT/BANG/VPP DT: 18/05/2023	BALASUBRA MANI S, ASSISTANT RAGISTRAR	Forwarding of application for advance on transfer - reg. \	Accou nt Section			
2553 /202 3	23/05 /2023	F.NO. 01/CESTAT/BANG/JUDI DT: 18/05/2023	BALASUBRA MANI S, ASSISTANT RAGISTRAR	Complian ce report of pending appeals prior to 2009 - reg.	DR(J)			
2554 /202 3	23/05 /2023	F.NO. IV(16)R/42/2017/692 DT: 17/05/2023	C.P. GOYAL, PRINCIPAL COMMISSIO NER	Withdrawal of Appeal filed in the case of M/s ICFAI, G- II, Shyam Anukampa, Opposite	DR(J)			

				HDFC Bank, Ashok Marg, C-Scheme, jaipur, Rajasthan arising out of O-I-A No. 163(AK)ST/JPR/2017 dt: 27/04/2017				
2555/2023	23/05/2023	F.NO. IV(16)R/42/2017/687 DT: 17/05/2023	C.P. GOYAL, PRINCIPAL COMMISSIONER	Withdrawal of Appeal filed in the case of M/s ICFAI, G-II, Shyam Anukampa, Opposite HDFC Bank, Ashok Marg, C-Scheme, jaipur, Rajasthan arising out of O-I-A No. 162(AK)ST/JPR/2017 dt: 27/04/2017	DR(J)			
2556/2023	23/05/2023	F.NO. IV(16)R/42/2017/682 DT: 17/05/2023	C.P. GOYAL, PRINCIPAL COMMISSIONER	Withdrawal of Appeal filed in the case of M/s ICFAI, G-II, Shyam Anukampa, Opposite HDFC	DR(J)			

				Bank, Ashok Marg, C- Scheme, jaipur, Rajasthan arising out of O-I-A No. 160(AK)ST /JPR/2017 dt: 27/04/2017				
2557 /202 3	23/05 /2023	F.NO. IV(16)R/42/2017/672 DT: 17/05/2023	C.P. GOYAL, PRINCIPAL COMMISSIO NER	Withdrawal of Appeal filed in the case of M/s ICFAI business School, SP- 6, Phase- IV, Sitapura, EPIP, Jaipur, Rajasthan arising out or O-I-A No. 158(AK)ST /JPR/2017 dated 27/04/2017	DR(J)			
2558 /202 3	23/05 /2023	F.NO. IV(16)R/42/2017/677 DT: 17/05/2023	C.P. GOYAL, PRINCIPAL COMMISSIO NER	Withdrawal of Appeal filed in the case of M/s ICFAI National college, E- 2, 4th Floor, Amarpali Plaza, Amarpali	DR(J)			

				Circle, Vaishali Nagar, Jaipur, Rajasthan arising out of O-I-A No. 159(AK)ST /JPR/2017				
2559 /202 3	23/05 /2023	C.NO. IV(16)/REVIEW/GST/DEL HI- SOUTH/CESTAT/HOSPIT ECH/60/23-24 3031 DT: 17/05/2023	KUMAR SATYAM, SOUTH DELHI	Review of CESTATs Final Order No. 50658/2023 Dt: 15/05/2023	DR(J)			
2560 /202 3	23/05 /2023	NIL DT 23/5/2023	T.V.UNNIKRI SHNAN, SPS TO M(T)	Correction in the uploaded Appeal	PA to Registr ar			
2561 /202 3	23/05 /2023	NIL DT 18/5/2023	PULKIT KUMAR, 37/C, AWADH BIHARI COLONY, PRAYAGRAJ- 211001	LTC Scam in CESTAT Chandigarh -reg	Accou nt Section			
2562 /202 3	23/05 /2023	F.NO.CESTAT/MUM/ADM N/TA/2018 DT 17/5/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Transfer TA claim of Hon. Shri Anil G. Shakkarwar , M(T)-reg	Admini stration Section			
2563 /202 3	23/05 /2023	NIL DT 23.5.2023	C.L.MAHAR, M(T)	Request to grant permission to tour Nanded, Aurangaba d, Maharashtr	Admini stration Section			

				a to attend court evidence - reg				
2564/2023	23/05/2023	F.NO.HISIYO/DA.BH/MAILING LIST/2023 DTD 16/5/2023	BABU RAM BOHARA, ASSISTANT DIRECTOR, NATIONAL LANGUAGE	mailing list -reg	Administration Section			
2565/2023	23/05/2023	AIR-105154/2022/000226 DTD 15/5/2023	MANDAR CHITALEY, MANAGER(CSD)	Request for information of payment sent by Govt. Treasury/R TGS/NEFT etc.-reg	Library			
2566/2023	23/05/2023	NIL DATED 23/05/2023	SANGEETA MALHOTRA, COURT MASTER.	Forwarding of Application to the post of Asstt. Director (investigation) in serious fraud investigation office.	Administration Section			
2567/2023	24/05/2023	NIL DATED 23/05/2023	ATIN SHARMA, MTS	Leave on 25/03/2023	Administration Section			
2568/2023	24/05/2023	NIL	SHANKAR PRASAD MOHANTY, MTS	Application for an advance for purchase of motor Car/ Motor cycle/ scooter/ moped/personal computer	Administration Section			

2569 /202 3	24/05 /2023	NIL	TEJO SHRI	Medical Reimbursement claim form	Admini stration Section			
2570 /202 3	24/05 /2023	NIL DATED 23/05/2023	SHENAJ BANO, STENO GRADE I	half day CL (forenoon) on 23/05/2023	Admini stration Section			
2571 /202 3	24/05 /2023	NIL DATED 23/05/2023	KULDEEP SINGH, MTS	E.L. 1 day 25/05/2023	Admini stration Section			
2572 /202 3	24/05 /2023	NIL DATED 23/05/2023	PARDEEP KUMAR, LDC	Request to update of my current address	Admini stration Section			
2573 /202 3	24/05 /2023	NIL DATED 23/05/2023	SUKHBIR SINGH, MTS	C.L. on 24/05/2023 and 25/05/2023	Admini stration Section			
2574 /202 3	24/05 /2023	NIL DATED 22/05/2023	YOGESH SHARMA, UNDER SECRETARY TO THE GOI	Admissibili ty of Retirement Gratuity under New Pension Scheme in r/o Sh. S.S. Garg, Member(J), cestat - reg.	Admini stration Section			
2575 /202 3	24/05 /2023	NIL DATED 23/05/2023	DOROTHY JOSEPH, STENO GRADE I	C.L. on 24/05/2023 (Wednesday)	Admini stration Section			
2576 /202 3	24/05 /2023	NIL DATED 23/05/2023	SHIV PRASAD MAURYA, PROP: GOPAL TRADERS	Gopal Traders : Letter for enquiry	DR(J)			
2577 /202 3	24/05 /2023	NIL DATED 03/05/2023	SUPERINTEN DENT JUDICIAL	CEA 47 of 2015 (O2M)	DR(J)			

			FOR ASSISTANT REGISTRAR (CR)	Commissioner the central excise(in the high court of Punjab and Haryana at Chandigarh)				
2578/2023	24/05/2023	NIL DT 24/5/2023	RANJEET K. RANJAN, ADV.	ROM-reg	DR(J)			
2579/2023	24/05/2023	NIL DT 24/5/2023	PARMOD KUMAR, SPS	Correction in the uploaded appeal	PA to Registrar			
2580/2023	24/05/2023	NO. PAO/REV/PENSION/2022-23/273 DTD 19/5/2023	KAVITA KALRA, SR. ACCOUNT OFFICER	Request for issue of revised PPO in r/o Sh. B.S.V. Murty holder of PPO No. 197951500 326-reg	Administration Section			
2581/2023	25/05/2023	NIL DATED 24/05/2023	SACHIN CHOUDHARY, LDC	P.L. 15 days from 9/05/2023 to 23/05/2023	Administration Section			
2582/2023	25/05/2023	NIL DATED 24/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Financial sanction for CEA for AY 22-23 of Sh. R.Krishna, MTS (sanction of Rs. 27,000/- , Approved)	Administration Section			
2583	25/05	NIL DATED 24/05/2023	DEPUTY	Financial	Admini			

2583 /2023	25/05 /2023		REGISTRAR, CESTAT, HYDERABA D	sanction for CEA for AY 22-23 of Smt. Vanam Jayasree, Steno-II (sanction of Rs. 54,000/- , Approved)	Admini stration Section			
2584 /2023	25/05 /2023	NIL DATED 24/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABA D	Financial sanction for CEA for AY 22-23 of Sh. Sanjay Kumar Sharma, HC (sanction of Rs. 27,000/- , Approved)	Admini stration Section			
2585 /2023	25/05 /2023	NIL DATED 24/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABA D	Financial sanction for CEA for AY 22-23 of Sh. C.A. Jayaram, HC (sanction of Rs. 27,000/- , Approved)	Admini stration Section			
2586 /2023	25/05 /2023	NIL DATED 24/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABA D	Financial sanction for CEA for AY 22-23 of Sh. Vesaj Narayan Kumar, HC (sanction of Rs.	Admini stration Section			

				27,000/- , Approved)				
2587 /202 3	25/05 /2023	NIL DATED 24/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABA D	Financial sanction for CEA for AY 22-23 of Sh. Ashutosh Kumar, HC (sanction of Rs. 27,000/- , Approved)	Admini stration Section			
2588 /202 3	25/05 /2023	NIL DATED 24/05/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Confidentia l reg.	Admini stration Section			
2589 /202 3	25/05 /2023	F.NO. PF/CESTAT/MUM/ADMN/ AKY/2018/366 DT: 03/05/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Intimation letter regarding appearing in Competitiv e Examinatio n - reg.	Admini stration Section			
2590 /202 3	25/05 /2023	NIL DATED 23/05/2023	R.S. PANJIAR, US (P&P-I) SSC (HQ)	Final Confirmati on of vacancies of Combined Higher Secondary (10+2) Level Examinatio n-2022	Admini stration Section			
2591 /202 3	25/05 /2023	F.NO.A-45(1)/MISC.- AR/ADMIN/CHE/2016 DT: 24/05/2023	MOHINDER SINGH DR/HOO	One time option form NPS to OPS - reg.	Admini stration Section			
2592	25/05	NIL DATED 24/05/2023	P. DINESHA	2 days of	Admini			

/2023	/2023		M(J)	E.L. 22nd & 23rd May, 2023	stration Section			
2593/2023	25/05/2023	NIL DATED 24/05/2023	LALIT PRASAD PANT SR. P. S.	Joining Report - reg.	Admini stration Section			
2594/2023	25/05/2023	NIL DATED 23/05/2023	RAVI DUTT SHARMA, ACCOUNTANT	E.L. 24/05/2023 to 25/05/2023	Admini stration Section			
2595/2023	25/05/2023	NIL DATED 23/05/2023	MUKESH GUPTA, DEPUTY REGISTRAR	C.L. for 24/05/2023	Admini stration Section			
2596/2023	26/05/2023	F.NO.068/AAR/2023-24/31 DTD 25/5/2023	AAR (NOW BAR)	Handing over/taking over of records pertaining to Central Sales Tax Appellate Authority to CESTAT-reg	PA to Registr ar			
2597/2023	26/05/2023	NIL DT 25/5/2023	CESTAT, CHANDIGAR H	ST/60064/2020 with LB bench on 29/5/2023	PA to Registr ar			
2598/2023	26/05/2023	NIL DT 25/5/2023	DR, SINGLE MEMBER APPEAL BRANCH	Cause list	PA			
2599/2023	26/05/2023	F.NO. 2(5)/P,F/S.W/CESTAT/ALL D/2022 DTD 24/5/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Leave application in r/o Sh. Swapnil Tiwari, AR-reg	Admini stration Section			
2600	26/05	F.NO.2(5)/P.F./S.W./CEST	SWAPNIL	Joining	Admini			

/2023	/2023	AT/ALLD/2022 DTD 26/5/2023	TIWARI, AR, CESTAT, ALLAHABAD	report after availing leave-reg	stration Section			
2601/2023	26/05/2023	NIL DTD 26/5/2023	VIKASH, UDC, CESTAT, NEW DELHI	Leave application for 2 days-reg	Administration Section			
2602/2023	26/05/2023	NIL DT 24/5/2023	SEEMA SADANA, SPS	Leave application-reg	Administration Section			
2603/2023	26/05/2023	NIL DTD 26/5/2023	ARVIND KUMAR, UDC	Medical Reimbursement claim-reg	Administration Section			
2604/2023	26/05/2023	NIL DT 25/5/2023	JASBIR SINGH, COURT MASTER	Leave application	Administration Section			
2605/2023	26/05/2023	F.NO.01/CESTAT/BANG/A K DTD 19/5/2023	V.P.PANDEY, DR, CESTAT, BANGALORE	Forwarding of application as intimation in r/o Sh. Alok Kumar, LDC-reg	Administration Section			
2606/2023	26/05/2023	F.NO.A-24(2)/LEAVE FILE/MS-DR/CHE/2021 DTD 22/5/2023	G. SHRIDHAR, SPS, CHENNAI	Forwarding of joining report of Sh. Mohinder Singh,DR-reg	Administration Section			
2607/2023	26/05/2023	F.NO.R-2011/45/2023-CESTAT-DOR DTD 23/5/2023	VIVEK MISHRA, US TO GOI	RTI filed by Ms. Jhuma Moitra, Kolkata, West Bengal-reg	Administration Section			
2608/2023	26/05/2023	F.NO.R-20011/46/2023-CESTAT-DOR DTD	VIVEK MISHRA, US	RTI filed by Mr.	Administration			

3		23/5/2023	TO GOI	Shivam Aggarwal, patparganj, New Delhi -reg	Section			
2609/2023	26/05/2023	F.NO.R-20011/47/2023-CESTAT-DOR DTD 23/5/2023	VIVEK MISHRA, US TO GOI	RTI filed by Ms. Manisha, Patnipura, Indore, MP-reg	Administration Section			
2610/2023	26/05/2023	F.NO.R-20022/48/2023-CESTAT-DOR DTD 23/5/2023	VIVEK MISHRA, US TO GOI	RTI filed by Ms. Kamlesh, Chattarpur, New Delhi-reg	Administration Section			
2611/2023	26/05/2023	F.NO.R-20011/49/2023-CESTAT-DOR DTD 23/5/2023	VIVEK MISHRA, US TO GOI	RTI filed by Mr. Ankur ISngh, Barabanki, UP-reg	Administration Section			
2612/2023	26/05/2023	NIL DT 25/5/2023	MANWAR SINGH, UDC	Leave application 26/5/2023 to 2/6/2023-reg	Administration Section			
2613/2023	26/05/2023	F.NO.CESTAT/AHD/PER/66/2019/188 DTD 25/5/2023	RAJU, M(T), CESTAT, AHMEDABAD	Request for permission to visit abroad and to sanction 11 days EL-reg	Administration Section			
2614/2023	26/05/2023	F.NO.II/13-CCA-06/GST-MZ/DEP/2022.1205 DTD 22/5/2023	DR. PRASHANT CHAUHAN, JOINT COMMISSIONER, CGST & CX, MUMBAI ZONE	Application invited for posting on deputation basis in various Benches of Tribunal-	Administration Section			

				reg				
2615 /202 3	26/05 /2023	F.NO.II/13-CCA-06/GST- MZ/DEP/2022/1208/22/5/20 23	DR. PRASHANT CHAUHAN, JOINT COMMISSIO NER, CGST & CX, MUMBAI ZONE	Applicatio s invited for posting on deputation basis in various Benches of Tribunal- reg	Admini stration Section			
2616 /202 3	26/05 /2023	NIL 26/5/2023	ANIL CHOUHDAR Y MEMBER (J)	APAR of Staff of CETAT, New Delhi- reg	Admini stration Section			
2617 /202 3	26/05 /2023	NIL DT 25/5/2023	PRADEEP KUMAR, LDC	To surrender my CGHS Card-reg	CT Section			
2618 /202 3	26/05 /2023	NIL DT 23/5/2023	VIKRAM KHANNA	Video editing of 40th anniversary of CESTAT		AR(co mp)		
2619 /202 3	26/05 /2023	D.NO.24315/2021/SEC- XVII-A DTD 9/5/2023	REGISTRAR, SUPREME COURT OF INDIA	CIVIL Appeal No. 7967 of 2022-reg	DR(J)			
2620 /202 3	26/05 /2023	D.NO.35590/2008/SEC- IV/SC/XIII DTD 16/5/2023	AR, SUPREME COURT OF INDIA	CIVIL Appeal No. 2576 of 2010 and 5608 of 2011-reg	DR(J)			
2621 /202 3	26/05 /2023	NIL DT 26/5/2023	TARUN CHATTERJEE , ADV.	Payment of Appeal Fee		DR(CR)		
2622 /202 3	29/05 /2023	NIL DATED 26/05/2023	SUSHMA RANI PAL	1 day leave on 26/05/2023	Admini stration Section			
2623	29/05	NIL DATED 26/05/2023	LALIT	E.L. 3 days	Admini			

2623	29/05/2023		PRASAD PANT SR. P. S.	05/06/2023 to 07/06/2023	Administration Section			
2624	29/05/2023	NIL DATED 26/05/2023	LALIT PRASAD PANT SR. P. S.	E.L. 29/05/2023 to 31/05/2023 3 days	Administration Section			
2625	29/05/2023	NIL DATED 26/05/2023	SATPAL SINGH, L.D.C.	1 day E.L. 29/05/2023	Administration Section			
2626	29/05/2023	NIL DATED 26/05/2023	P. PRASANNA, ASSISTANT COMMISSIONER	Relieve Request of Smt. P. Prasanna, Assistant Commissioner Ref. Order No. 79 of 2023	Administration Section			
2627	29/05/2023	NIL DATED 26/05/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Submission of APAR for Review purpose	Administration Section			
2628	29/05/2023	NIL DATED 26/05/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-HYDERABAD	Application of Honble Shri A.K. Jyotishi, Member(Technical) for Five days E.L. reg.	Administration Section			
2629	29/05/2023	NIL DATED 24/05/2023	RASHID ALI SAIFI, STENO-I, CESTAT CHANDIGARH	Request for extension of Transfer.	Administration Section			
2630	29/05/2023	NIL DATED 26/05/2023	S.K. VERMA	Service of advance copy of the writ petition	Administration Section			

2631 /2023	29/05 /2023	F.NO. G(19)/(1)CESTAT/PAY FIXATION/2015 DT: 24/05/2023	MOHINDER SINGH DR/HOO	Vetting up/verificat ion of Pay Fixation Orders- reg.	Admini stration Section			
2632 /2023	29/05 /2023	F.NO.A-45(1)/MISC- AR(JUDICIAL)/CHE/2016 DT: 24/05/2023	MOHINDER SINGH DR/HOO	Details of Commissio nerates - reg.		AR (Comp.)		
2633 /2023	29/05 /2023	NIL DATED 13/05/2023	VINAY KUMAR JAIN VKJ LAW OFFICE COUNSEL FOR THE APPELLANT	Application for Certified Copy of Final Order 50013- 50026/2022 dt: 06/01/2022	DR(J)			
2634 /2023	29/05 /2023	C.NO. IV(16)/REVIEW/GST/DEL HI- SOUTH/CESTAT/DDA/69/ 2023-24/3345 DT: 23/05/2023	KUMAR STYAM	Review of CESTATs Final Order No. 50685/2023 dt: 15/05/2023	DR(J)			
2635 /2023	29/05 /2023	F.NO. 09/CESTAT/HYD/H.TAXI/ 21 DT: 26/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABA D	Approval for Hiring of Car for touring M(J) on daily rate basis	Admini stration Section	DR (Hyder abad)		
2636 /2023	29/05 /2023	NIL DATED 26/05/2023	B. BHARATHI, PA TO THE M(T)	Correction reg.	PA to Registr ar			
2637 /2023	29/05 /2023	NO. D-6(1)/TRANSFER APPEALS/2009/III DT: 23/05/2023	MOHINDER SINGH DR	Miscellane ous applicatio ns to be placed before honble	PA to Registr ar			

				president in appeal no. C/388/2010 .				
2638/2023	29/05/2023	NIL DATED 24/05/2023	P. DINESHAM(J)	E.L. on 22nd and 23rd May, 2023	Administration Section			
2639/2023	29/05/2023	NIL DATED 29/05/2023	P.P. JAIPURIYAR, DGM(IMPORTS), BHEL-EDN, BANGALORE	Urgent need of Pan No. of CESTAT by Govt CPSU	Account Section			
2640/2023	29/05/2023	NIL	ARUN KUMAR, ADV, HIGH COURT, LUCKNOW-226001, U.P.	Complaint against Staff of CESTAT, Allahabad-reg	PA to Registrar			
2641/2023	30/05/2023	NIL	GAJENDRA SINGH, HC	E.L. 22/05/2023 and 23/05/2023	Administration Section			
2642/2023	30/05/2023	NIL DATED 29/05/2023	VED PRAKASH CHUGH, COURT MASTER	E.L. one day 26/05/2023	Administration Section			
2643/2023	30/05/2023	NIL DATED 29/05/2023	SANTOSH KUMAR TIWARI	Medical Reimbursement claim form	Administration Section			
2644/2023	30/05/2023	NIL DATED 29/05/2023	SANTOSH KUMAR TIWARI	Medical Reimbursement claim form	Administration Section			
2645/2023	30/05/2023	NIL DATED 29/05/2023	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	Application form for the Course of Orientation Training	Administration Section			

				Program on PFMS.				
2646/2023	30/05/2023	NIL DATED 29/05/2023	MANOJ KUMAR, MTS	Medical leave, 12/05/2023 to 27/05/2023, 16 days	Administration Section			
2647/2023	30/05/2023	NIL DATED 29/05/2023	HARSHITA PANDEY	Medical Reimbursement claim form	Administration Section			
2648/2023	30/05/2023	NIL DATED 29/05/2023	SPS TO M(T) CESTAT, MUMBAI	Leave application for HPL in r/o Honble Shri Anil G. Shakkarwar, M(T)	Administration Section			
2649/2023	30/05/2023	NIL DATED 29/05/2023	ANIL G. SHAKKARWAR	Withdrawal of two days E.L. application reg.	Administration Section			
2650/2023	30/05/2023	NIL DATED 29/05/2023	SAKAL DEO SAH, COURT MASTER	IPR-2023 - reg.	Administration Section			
2651/2023	30/05/2023	NIL DATED 29/05/2023	G.K. MEENA, HEAD CLERK	IPR - 2023 - reg.	Administration Section			
2652/2023	30/05/2023	NIL	VED PRAKASH CHUGH, COURT MASTER	Submission of Immovable property statement - reg.	Administration Section			
2653/2023	30/05/2023	F.NO. 77/PERSN/CESTAT/KOL/2023 DT: 29/05/2023	RAJEEV TANDON M(T)	Cancellation of E.L. for 5 days, 22/05/2023 to 26/05/2023	Administration Section			

				- reg.				
2654 /202 3	30/05 /2023	F.NO.3/5/MISC/ADMN- 2017-II DT: 25/05/2023	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Forwarding of Immovable property return for the yr. 2022 in r/o Sh. Kailash, Steno-I, CESTAT, Chandigarh	Admini stration Section			
2655 /202 3	30/05 /2023	F.NO. 2(5)/P.F./S.W/ CESTAT/ ALLD /2022 DT: 26/05/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of joining report - reg.	Admini stration Section			
2656 /202 3	30/05 /2023	F.NO. 2(5)/P.F./S.W/ CESTAT/ ALLD /2022 DT: 24/05/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of Leave application in respect of Shri Swapnil Tiwari, Assistant Registrar - reg.	Admini stration Section			
2657 /202 3	30/05 /2023	NIL DATED 24/05/2023	SANDEEP GAHLOT, US TO THE GOI	Payment of arrears of rent in respect of building of CESTAT, Mumbai - reg.	Admini stration Section			
2658 /202 3	30/05 /2023	NIL DATED 24/05/2023	KANU BENERJEE, EXSPS, CESTAT, KOLKATA	Third financial upgradation in the immediate higher grade pay of Rs. 6,600/-	Admini stration Section			
2659	30/05	NIL DATED 23/05/2023	KRIPA	APAR of	Admini			

/2023	/2023		SHANKER, DR, CESTAT, MUMBAI	staff of CESTAT, Chandigarh for the year 2022	stration Section			
2660 /2023	30/05 /2023	F.NO. 38/CESTAT/HYD/APAR/1 6/112 DT: 24/05/2023	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABA D	Forwarding of APAR of the year 2022 in r/o CESTAT, Hyderabad officials. reg.	Admini stration Section			
2661 /2023	30/05 /2023	NIL DATED 22/05/2023	POONAM GUJRAL, MUMBAI	Family Pension case of Poonam Gujral D/o Late B.B. Gujral	Admini stration Section			
2662 /2023	30/05 /2023	NIL DATED 14/05/2023	GAUTAM NARAYAN	Memo	Admini stration Section			
2663 /2023	30/05 /2023	NIL DATED 29/05/2023	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Permission to Leave Headquarte r to appear for 32nd bihar judicial services exam in Patna, Bihar	Admini stration Section			
2664 /2023	30/05 /2023	F.NO. CESTAT/MUM/ADMN/AU DIT/2016 DT: 22/05/2023	KRIPA SHANKER, DR, CESTAT, MUMBAI	Reply to audit Para with respect to unclaimed GPF balance of Shri. Prem Singh, Peon Retd.	Admini stration Section			

				4 reg.				
2665 /2023	30/05 /2023	NIL DATED 29/05/2023	DEVANAND (SCD) CESTAT, NEW DELHI	Deduction for license fees for Govt. Quarter accommod ation - reg.	Admini stration Section	Accou nt section		
2666 /2023	30/05 /2023	NIL DATED 29/05/2023	SPS TO HONBLE M(T)	Purchase bag for official purpose	CT Section			
2667 /2023	30/05 /2023	NIL DATED 18/05/2023	DEPUTY REGISTRAR, CESTAT, KOLKATA	Complianc e report dated 25/01/2023. as statement of case prior to 2009.	DR(J)			
2668 /2023	30/05 /2023	NIL DATED 26/05/2023	ANKIT TOTUKA, ADVOCATE	Dairy Number 50608/2023	DR(J)			
2669 /2023	30/05 /2023	D.NO. 36251/2019 /SEC- XVII-A	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil appeal no. 8996 of 2019 and civil appeal no. 2465 of 2020 and civil appeal nos. 4751- 4753 of 2021	DR(J)			
2670 /2023	30/05 /2023	NIL DATED 23/05/2023	SHIV PRASAD MAURYA, PROP: GOPAL TRADERS	Service Tax Appeal No.ST/ 51987 / 2016- CU(DB) in the matter of M/s gopal	DR(J)			

				traders vs commissioner, cgst & cex, raipur				
2671/2023	30/05/2023	C.NO. IV(16)/REVIEW/GST/DELHI-SOUTH/CESTAT/AFFLATUS/72/23-24/2064 DT: 24/05/2023	KUMAR STYAM	Review of CESTATs Final Order No. 50697/2023 dt: 16/05/2023	DR(J)			
2672/2023	30/05/2023	NIL DATED 25/05/2023	F.NO. 7/2/LARGER - BENCH/CESTAT/CHD-2021 DT: 25/05/2023	Deputy Registrar, CESTAT, Chandigarh	PA to Registrar			
2673/2023	30/05/2023	NIL DATED 29/05/2023	DEPUTY REGISTRAR, CENTRAL REGISTRY	Supplementary causelist	PA			
2674/2023	30/05/2023	NIL DT 26/5/2023	BALASUBRAMANIS, AR, CESTAT, BANGALORE	Forwarding of Appeal folder in r/o of Appeal No. E/26512/2013 and No. 26522/2013-reg		SPS to Hon. President		
2675/2023	31/05/2023	NIL DT 31/5/2023	C.J. MATHEW, M(T),MUMBAI	Permission for Pronouncement	PA to Registrar			
2676/2023	31/05/2023	NIL DATED 29/05/2023	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Financial sanction for Electricity bill of the month of April-23 (sanction rs. 58,490/- approved)	Administration Section			
2677	31/05	NIL DATED 29/05/2023	DEPUTY	Approval	Admini			

/2023	/2023		REGISTRAR, CESTAT, HYDERABAD	for tender of Bid for 02 MTS outsourced through GeM portal (approved)	stration Section			
2678/2023	31/05/2023	NIL DATED 29/05/2023	DOROTHY JOSEPH, STENO GRADE I	Immovable Property Returns - reg.	Administration Section			
2679/2023	31/05/2023	NIL DATED 29/05/2023	RAKESH KU. VERMA, UDC	5 days 22/05/2023 to 26/05/2023	Administration Section			
2680/2023	31/05/2023	NIL DATED 30/05/2023	NISHA	Joining Report - reg.	Administration Section			
2681/2023	31/05/2023	NIL DATED 25/05/2023	LALIT KUMAR, LDC	E.L. 26/05/2023	Administration Section			
2682/2023	31/05/2023	NIL DATED 30/05/2023	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	1 day E.L. on 05/06/2023	Administration Section			
2683/2023	31/05/2023	NIL DATED 25/05/2023	M. AJIT KUMAR	Casual Leave from 22nd to 24th May, 2023	Administration Section			
2684/2023	31/05/2023	NIL DATED 30/05/2023	ARCHANA, STENO GRADE - I	2 days C.L. on 23rd & 24th May, 2023	Administration Section			
2685/2023	31/05/2023	NIL DATED 29/05/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	C.L. on 30/05/2023 and 01/06/2023	Administration Section			
2686/2023	31/05/2023	NIL DATED 30/05/2023	RAJEEV TANDON	Intimation of	Administration			

3			M(T)	immovable property return for the year 2022 (as on 01/01/2023) under rule 18(2) of CCA Conduct rules - reg.	Section			
2687 /202 3	31/05 /2023	NIL DATED 23/05/2023	CENTRAL JAIN FACTORY	File Cover colored sky blue with feeta and file cover colored yellow colour with feeta	CT Section			
2688 /202 3	31/05 /2023	NIL DATED 26/05/2023	DR. SANJAY GARG, DEPUTY DIRECTOR OF ARCHIVES NATIONAL ARCHIVES OF INDIA	Filling up the post of superintendent in national archives of india, on deputation basis- reg.	Admini stration Section			
2689 /202 3	31/05 /2023	NIL DATED 30/05/2023	VIKKI, MTS	advertisem ent date 22/05/2023	Admini stration Section			
2690 /202 3	31/05 /2023	NIL DATED 29/05/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of joining report in r/o Shri Mahesh Kumar Sr.PS- reg.	Admini stration Section			
2691 /202 3	31/05 /2023	NIL DATED 29/05/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR,	Financial Sanction of Rs. 2,44,480/- for 01 MTS	Admini stration Section			

			CESTAT, MUMBAI	for 2023-24 reg.				
2692 /202 3	31/05 /2023	NIL DATED 30/05/2023	CCA ESTABLISH MENT , CESTAT, CHENNAI	Filling up of post of Technical officer in customs excise & service tax tribunal, New Delhi on Deputation basis - reg.	Admini stration Section			
2693 /202 3	31/05 /2023	NIL DATED 16/05/2023	SUPERINTEN DENT JUDICIAL FOR ASSISTANT REGISTRAR (CR)	In the high court of punjab and haryana at chandigarh	DR(J)			
2694 /202 3	31/05 /2023	NIL DATED 30/05/2023	DEPUTY REGISTRAR, CENTRAL REGISTRY	Central Registry cause list for hearing of defect cases	PA			
2695 /202 3	31/05 /2023	NIL DATED 31/05/2023	MANOJ KUMAR	Medical Reimburse ment claim form	Admini stration Section			
2696 /202 3	31/05 /2023	NIL DATED 29/05/2023	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	Submission of annual immovable property return of the year 2022 reg.	Admini stration Section			
2697 /202 3	31/05 /2023	F.NO. 14(1)/CAR HIRING/CESTAT/ALD/201 5-PART-II	SWAPNIL TIWARI, ASSISTANT REGISTRAR	CESTAT, Allahabad, financial sanction of Rs. 3,570/- , approved	Admini stration Section			

2698 /202 3	31/05 /2023	NIL	TEJO SHRI , STENO G-1, DEPARTMEN T OF REVENUE, MINISTRY OF FINANCE	Statement of immovable property for the year 2022 as on 1st Jun, 2023	Admini stration Section				
2699 /202 3	31/05 /2023	F.NO. 19(1)/COMP/CESTAT/ALD /2015	SWAPNIL TIWARI, ASSISTANT REGISTRAR	CESTAT, Allahabad , GeM		AR (Comp.)			
2700 /202 3	31/05 /2023	NIL DATED 30/05/2023	KRISHNA PRATAP SINGH, ADVOCATE ASAV ATTORNEYS & ADVISORS	Listing of customs appeal no. c/51748/20 23-DB in the case of Pr. Commissio ner of customs, Delhi Vs Satguru jewellers before Ld. Single member bench	DR(J)				
2701 /202 3	31/05 /2023	F.NO. 7/2/LARGER- BENCH/CESTAT/CHD- 2021 DT: 30/05/2023	DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Interim order no. IO/ST/24- 25/2020 dated 28/07/2020	PA to Registr ar				